



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	W.P.(CrI.)/2/2020 FIXED	SANTANU BORTHAKUR Versus THE UNION OF INDIA AND 4 ORS	MS. P BORAH MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
2	W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MR A ATREYA MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/1387/2020 in W.P.(CrI.)/3/2020	NURUT ZAMAN DEWAN Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S SARMA HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
3	W.P.(CrI.)/4/2020	DIPIKA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MR. M K HUSSAIN MR A W AMAN MS. A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
4	W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MR A PAUL	GA, ASSAM MRS. A GAYAN ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2270/2020 in W.P.(CrI.)/6/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	WITH			
5	W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA MS. A PAUL	GA, ASSAM ASSTT.S.G.I.
	WITH			
	I.A.(Civil)/2271/2020 in W.P.(CrI.)/7/2020	ABANTEE DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR N DUTTA MS S HAZARIKA	GA, ASSAM ASSTT.S.G.I.

6	PIL/21/2020 FIXED	SUBRATA MAZUMDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS,	MR A M MAZUMDAR MRS S B CHOUDHURY	MR S S DEY GA, ASSAM MR SISHIR DUTTA (R2) MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR S DAS (R2) SC, REVENUE MR. SIDHANT DUTTA (R2)
	WITH			
7	Cont.Case(Crl)(Suo Moto)/1/2021 XXX	Versus SUMIT SATTAWAN AND 2 ORS.	MR. T J MAHANTA	MR. D SAIKIA (R-1) MR D K MISHRA (R-3) MR. B PRASAD (R-3) MR. B GOGOI MR. R A CHOUDHURY (R-1) MR. R A CHOUDHURY (R-1) MR P J BORAH (R-3)
8	WP(C)/2413/2021 FIXED	UNION OF INDIA AND 3 ORS Versus SATYENDRA NATH	MR M KATO	MD R ISLAM MR D N SARMA
9	Mat.App./28/2022 FIXED	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
	WITH I.A.(Civil)/2697/2022 in Mat.App./28/2022	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
10	Mat.App./38/2022	MONIKA DAS KARMAKAR Versus GAUTAM KARMAKAR	MS F BEGUM	
11	WA/202/2022	FIROJA BEGUM Versus THE STATE OF ASSAM AND 17 ORS.	MR P K GOSWAMI MR F HAQUE MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR. A MANNAF (r-9-12,- 4-18 MR A SHARMA (R13, R17) MR. A B ACONDA (r-- -12,14-18 MD A S ALI (r-9-12,14-18 SC, SEC. EDU.
12	WA/208/2022	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA MR P K GOSWAMI MS JURI HAZARIKA	
13	WA/285/2022 CAVT. NO.08972/022,	THE UNION OF INDIA AND 2 ORS. Versus DR. N SAHEWALLA AND COMPANY PVT. LTD. AND 2 ORS.	MR. S K MEDHI	MR G N SAHEWALLA MR M SAHEWALLA FOR CAVEATOR
14	WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
	WITH			
15	WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
	WITH			
16	WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
17	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
18	WA/338/2022	HABIBAR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
19	WA/340/2022	SUNIL VERMA Versus THE UNION OF INDIA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	DY.S.G.I.
20	WA/341/2022	PRASANTA SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS MR H P GUWALA	GA, ASSAM SC, J M B

21	WA/342/2022	JITUMONI BORO Versus THE STATE OF ASSAM AND 14 ORS.	MR. SURAJIT DAS MR. P P DAS MR A HALOI	SC, P AND R.D. GA, ASSAM
22	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR	DY.S.G.I.
23	WA/346/2022 B/O	SRI SRI ATHKHELIA NAMGHAR Versus STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM
ORDERS				
24	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	WITH I.A./1340/2015 in PIL/74/2019	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
25	Mat.App./14/2021 FIXED, WITH LCR	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
26	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	GA, ASSAM SC, G M D A SC, GMC
27	Cont.Cas(C)/92/2021	UTPALA KAUR CHOUDHURY Versus MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
28	Mat.App./2/2022 FIXED, WITH LCR	ASHOK GANGULY Versus SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
29	C.Ex.App./4/2022	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S LUIT DEVELOPER PRIVATE LIMITED .	SC, GST MR. S C KEYAL MS. P DAS	
30	WA/16/2022	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
31	PIL/60/2022 FIXED	JUSTICE (RETD.) MR. BASU DEO AGARWAL Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	GA, ASSAM ASSTT.S.G.I.
32	Review.Pet./81/2022 FIXED, WITH WA/15/2022 (D/O), REVIEW PET./76/2022 (D/O)	GUMTO ETE Versus RUBU OPO AND 3 ORS.	MR. P K TIWARI MR. A R GOGOI	MR. U K NAIR (r-2) MR. I CHOWDHURY SR ADV MR. M P SARMA (r-2) MR. S BISWAKARMA MR A CHAKRABORTY (r-2) MR T DAS GA, AP
33	WA/91/2022	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM MRS S BARUAH (R1) MR. S D ROY (R1) MS. J GAYAN (R1)
34	WA/244/2022 CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION Versus DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR

35	WA/282/2022 FIXED	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
36	WA/284/2022 FIXED	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU.
37	I.A.(Civil)/2375/2022 in WA/9390/2022 WITH WA/9390/2022 (Filing Number) WITH I.A.(Civil)/9392/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. B CHAKRAVARTY	
38	I.A.(Civil)/2926/2022 FIXED in WA/222/2022 WITH WA/222/2022 WITH I.A.(Civil)/1903/2022 in WA/222/2022 WITH I.A.(Civil)/1852/2022 in WA/186/2022 WITH I.A.(Civil)/2569/2022 in WA/186/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS. NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS. NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU. SC, SEC. EDU.
39	WA/186/2022 WITH I.A.(Civil)/1852/2022 in WA/186/2022 WITH I.A.(Civil)/2569/2022 in WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS. JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 3 ORS. DIBARUN SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 795 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU. MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689) SC, SEC. EDU. GA, ASSAM MR. S Ali SC, EDU
40	WA/215/2022 WITH WA/283/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS. NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS DR G J SHARMA MR S HUSSAIN	SC, SEC. EDU. MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH SC, EDU
41	WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU

	WITH I.A.(Civil)/2103/2022 in WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
42	WP(C)/4491/2022 B/O	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 46 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A BARUAH	MR. D K BAIDYA (SC, NMC) SC, N M C SC, HEALTH
<u>HEARING</u>				
43	WA/289/2015 FIXED	JALAL UDDIN and ORS, Versus THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R-5,7&8,11TO14) (R-9(a)&10(a)) GA, ASSAM MR.N DHAR(R-5,7&8,11TO14) MR.N HAQUE(R-5,7&8,11TO14) (R-9(a)&10(a)) MR K UDDIN MR K UDDIN MR K UDDIN MR K UDDIN MR.M HUSSAIN(R-5,7&8,11TO14)
44	Mat.App./67/2019 FIXED, WITH LCR	JAYANTA DEY Versus SMTI. ARUNDHUTI DEY	MS. S SARMA MR. J ROY	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH MR. T BARUAH FOR CAVEATOR
45	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday, 2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2334/2021 FIXED	MULARAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS	MS. P BORA	SC, ELEM. EDU MR. A J DAS (R-6) MR P DEKA (R-6) MR. B DEORI (GA ASSAM, R-8)
2	Cont.Cas(C)/558/2022 B/O	MURSHIDA YEASMIN LASKAR Versus SRI H. N. GAUTAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	
3	WP(C)/5405/2022 FIXED	DHRUBAJYOTI GOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR P K SINGHA MR D K MEDHI P BORUAH	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/6539/2022 FIXED	MD. FAIZUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH	SC, SEC. EDU. GA, ASSAM
5	WP(C)/6651/2022 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU
6	WP(C)/6840/2022	BIREN CHANDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, FINANCE
7	WP(C)/6886/2022	PHONINDRA CHETRY Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, EDU SC, K A A C
8	WP(C)/6898/2022	BAPON RABIDAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6904/2022	MUSAB ALI AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
10	WP(C)/6907/2022	SHAHAJAHAN ALI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA

11	WP(C)/6910/2022	ABDUL WAHAB Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU GA, ASSAM SC, AG SC, TREASURY
12	WP(C)/6915/2022	SARBANANDA SARKAR AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, FINANCE
13	WP(C)/6919/2022	SUBRATA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, SEC. EDU. GA, ASSAM
14	WP(C)/6928/2022	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	SC, SEC. EDU.
15	WP(C)/6933/2022	RITA DAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
16	WP(C)/6935/2022	DR. SIMA BHUYAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, HEALTH
17	WP(C)/6936/2022	JAYED MD SAHA ALAM LASKAR @ JOYED MAHAMMED SAHA ALAM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
18	WP(C)/6939/2022	BAPPI SWARGIARY Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU DY.S.G.I. SC, BTC SC, HEALTH
19	WP(C)/6942/2022	HAREN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
20	WP(C)/6945/2022 CAVT. NO.11992/022,	SCHOOL MANAGING COMMITTEE OF PHALIHAMARI PATHAR M.V SCHOOL Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. A. ALAM MR. I U CHOWDHURY	SC, ELEM. EDU MR. M A I HUSSAIN FOR CAVEATOR
21	WP(C)/6949/2022	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
22	WP(C)/6950/2022	BOLIN RAJKHOWA Versus THE STATE OF ASSAM AND 3 ORS	MR. L GOGOI	SC, ELEM. EDU GA, ASSAM
23	WP(C)/6951/2022	BIMALA KALITA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/6952/2022	MAHMADUL HOQUE CHOUDHURY AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, ELEM. EDU SC, SSA
25	WP(C)/6953/2022	MANO RANJAN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
26	WP(C)/6954/2022	AMRIT CHANDRA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	WP(C)/6955/2022	DIPAK CH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR T N SRINIVASAN MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDER (STAY VACATING)				
28	I.A.(Civil)/1867/2021 FIXED in WP(C)/2993/2021	DIPANNITA DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. A M AHMED	SC, ELEM. EDU MR. D GOGOI

	WITH WP(C)/2993/2021	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, ELEM. EDU GA, ASSAM MR. D GOGOI MR K BHUYAN (R9) MR. H A AHMED (R9)
29	I.A.(Civil)/1233/2022 B/O in WP(C)/5516/2021 WITH WP(C)/5516/2021	ZAKIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS.	MR F A LASKAR	
		ANWARA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU MR. A R BHUYAN (R-7) MR F A LASKAR (R-7)
30	I.A.(Civil)/2432/2022 FIXED in WP(C)/4624/2021 WITH WP(C)/4624/2021	ATUL CH. ROY Versus SAHIDUR RAHMAN SK AND 6 ORS.	MR A ALI MD Y ALI	MR. M R KHANDAKAR
		FAYZAL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR D C NATH (R NO.6) MR A ALI (r-7) MR. S ISLAM (r-7)
31	I.A.(Civil)/3056/2022 B/O in WP(C)/5770/2022 WITH WP(C)/5770/2022	GULAM MUSTAFA BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 10 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
		ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. B ZAMAN (R-6,7) MR B PURKHYASTHA (R-6,7)
	WITH I.A.(Civil)/2940/2022 in WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	SC, ELEM. EDU
	WITH WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
		ADMISSION		
33	WP(C)/1697/2015 FIXED	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
34	WP(C)/3414/2016 FIXED	INDESWAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR.Y S MANNAN MR.T BAIDYA MS.S GOHAIN	MR.T C CHUTIA SC, ELEMENTARY EDUCATION SC, SEBA
35	WP(C)/9393/2019 FIXED	NIRADA DOLEY MILI Versus THE STATE OF ASSAM AND 9 ORS	MS. M B BARUAH LEGAL AID COUNSEL	SC, ELEM. EDU MR B BURAGOHAIN (R10) MR. N BORUAH MS. S GOGOI (R10) MR. D. DOLEY, GOVERNMENT ADVOCATE
	WITH Cont.Cas(C)/417/2021	PRABHAWATI PAYENG MILI Versus DR. BIJOYA CHOUDHURY AND 7 ORS	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	MS. M B BARUAH (r-8)
37	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)

	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
38	WP(C)/1382/2021 FIXED	MD. KHALIL RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, SEC. EDU. MR. A DEKA (R-5)
39	WP(C)/2795/2021 FIXED	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
40	WITH WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
41	WITH WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
42	WP(C)/3850/2021 FIXED	JATINDRA ROY @ JATINDRA RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	SC, ELEM. EDU MR. A HUSSAIN (r-5) MR. A MOBARAQUE (r-6) MR. A S AHMED (r-5)
43	WP(C)/5799/2021 FIXED	TASLIMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM
44	WP(C)/6416/2021 FIXED	BIJOY KUMAR SARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, BTC
45	WP(C)/586/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. A K BARUAH (r-5) MR. N MAHAJAN (r-5) MR A DAS (r-5)
46	WP(C)/2082/2022 B/O	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	WITH I.A.(Civil)/2601/2022 in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA
47	WP(C)/2265/2022 FIXED	WASIM AKHTAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
48	WP(C)/2647/2022 B/O	ADHIR DAS AND 10 ORS Versus THE STATE OF ASSAM AND 46 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4) MR. B ZAMAN (r-4)
49	WP(C)/4301/2022 FIXED	DR. RAMA PRASAD BISWAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
50	WP(C)/4471/2022 FIXED	SHEIKH NEKIBUDDIN AHMED Versus XXXX	MR P C GOSWAMI MR. P P DAS MRS R DEKA	SC, SEC. EDU. MR A CHALIHA (SC, HEALTH AND MEDICAL EDUCATION) SC, G U
	WITH I.A.(Civil)/3151/2022 in WP(C)/4471/2022	SHEIKH NEKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MRS R DEKA MS R DEKA MR. H R DAS	SC, SEC. EDU. SC, G U

51	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	SC, SEC. EDU. GA, ASSAM
52	WP(C)/6356/2022 WITH ENQUIRY REPORT	MOHAMMOD ALI BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU
53	WP(C)/6695/2022 CAVT. NO.11902/022, FIXED WITH I.A.(Civil)/3126/2022 in WP(C)/6695/2022	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
54	WP(C)/6761/2022	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	ASSTT.S.G.I.
54	WP(C)/6761/2022	DAULAT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M ISLAM	SC, P AND R.D.
ORDERS				
55	Cont.Cas(C)/245/2019 FIXED	ARPHAN ALI AHMED AND ANR. Versus PREETOM SAIKIA, IAS	MR N AHMED MR. S RANA	MR. D MOZUMDER MR. P K BORAH (R1) MR. K P PATHAK (R1) MR. S BISWAS
56	Cont.Cas(C)/31/2020 B/O	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
57	Cont.Cas(C)/590/2020 FIXED	GAUTAM CHANDA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	
58	Cont.Cas(C)/84/2021 FIXED	BHABENDU PURKAYASTHA @ BISHNUPADA PURKAYASTHA Versus PREETAM SAIKIA AND 2 ORS	MR. A KHANIKAR	MR. D SAIKIA MR S M T CHISTIE MS. N PHUKAN
59	Cont.Cas(C)/273/2021 B/O	PRABENDRA CH. DAS Versus SRI B KALYAN CHAKRABARTHY, IAS AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (R2) MR. R MAZUMDAR MR. P K BORAH (r-3) MR. K K DUTTA MR. S R BORUAH (r-4) MR B KAUSHIK (r-3)
60	Cont.Cas(C)/390/2021 FIXED	RUPA RANI BHUYAN Versus DHARMA KANTA MILI	MR S BORTHAKUR MR. D GOGOI	MR. D SAIKIA MR. K GOGOI
61	WP(C)/4412/2021 FIXED	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
62	WP(C)/6761/2021 B/O	ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
63	WITH WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. Versus THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
64	Cont.Cas(C)/79/2022 FIXED	BABUL CHANDRA MAZUMDAR Versus NIROLA PHANCHOPI,	MR. N K MURRY MS. O KITS	MR J CHUTIYA (r-1) MS. S KEMPRAI (r-1)
65	WP(C)/1631/2022 FIXED	BARNALI ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, ELEM. EDU SC, FINANCE SC, BTC
66	I.A.(Civil)/2952/2022 FIXED in WP(C)/6472/2016	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 2 ORS.	MR. R DUBEY MR. A N I HUSSAIN	SC, G U

WITH
WP(C)/6472/2016

MADHUSMITA PODDAR
Versus
THE GAUHATI UNIVERSITY and 4 ORS.

MR.K N CHOUDHURY
MR.R DUBEY
MS.A B KAYASTHA
MS.M SAIKIA

SC, G U

67 WP(C)/6080/2022
FIXED

DR. RUHUL AMIN
Versus
THE STATE OF ASSAM AND 6 ORS.

MR J ABEDIN
MR. K I MAZUMDER

SC, HIGHER EDU
SC, G U
SC, U G C

HEARING

68 WP(C)/273/2019
FIXED

PABITRA KR. NATH
Versus
THE GAUHATI UNIVERSITY AND 2 ORS.

DR. P K GOSWAMI
MR. U K NAIR
MR A BARMAN
MR. A BORO

SC, G U

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday, 2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5665/2022	JARFUL KHATUN @ JHARFULI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2 WP(C)/6889/2022	SAYEDA KHATUN @ SAYEDA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/6897/2022	HARALAL DAS Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED MR J M SULAIMAN MS. P GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4 WP(C)/6899/2022	SMT. DIPTI DAS @ DIPTI RANI DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5 WP(C)/6901/2022	ANOWAR HUSSAIN LASKAR @ ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6 WP(C)/6902/2022	MD. NUR HUSSAIN @ NURUDDIN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7 WP(C)/6903/2022	AMBIA BEGUM @ AMBIA NESSA @ AMBIA BEWA Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/6911/2022	ABDUL HUSSAIN @ ABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/6914/2022	REJIA KHATUN @ RAJIA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/6944/2022	ABDUL HASEN @ HASEN ALI @ A HASEN Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ADMISSION

11	WP(C)/1539/2018 WITH LCR	CHAND MIYA @ CHAND ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI MR. S HOQUE MS. C KALITA MR S ISLAM	SC, NRC GA, ASSAM ASSTT.S.G.I. SC, ELECTION COMMISSION.
12	WP(C)/1902/2018 WITH LCR	BABUL SAHA Versus UNION OF INDIA AND 6 ORS.	MS. J PAUL MRS. R BHARALI	MR J PAYENG ASSTT.S.G.I.
13	WP(C)/1984/2018 WITH LCR	MUSTT. KADBHANU BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS. P CHETIA MS. M KALITA	ASSTT.S.G.I.
14	WP(C)/2500/2018 WITH LCR	MONOWARA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. R ISLAM MR S M ABDULLAH P MR. S RAHMAN MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/2574/2018 WITH LCR	NARESH CH. BISWAS Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
16	WP(C)/3160/2018 WITH LCR	SAYARUN NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3201/2018 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/3673/2018 WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/4061/2018 WITH LCR	HAZERA BIBI @ HAZARA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R TAHBILDAR MS J DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

20	WP(C)/4214/2018 WITH LCR	MUSTT. AYESHA KHATUN @ AYESA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	WP(C)/5295/2018 WITH LCR	MD. LAL CHAN ALI SK. Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/4326/2019 WITH LCR	ABDUL AZIZ Versus THE UNION OF INDIA AND 5 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
23	Review.Pet./62/2022 WITH WP(C)/27/2021 (D/O)	PRATUL KUMAR GHOSH AND ANR. Versus ASHISH AGARWAL AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR I S MAZUMDAR MR I S MAZUMDAR MS. P CHAKRABORTY MS. P CHAKRABORTY
24	Review.Pet./94/2022 WITH WA/124/2021 (D/O)	BISWAJIT DEURI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, HEALTH
HEARING				
25	WP(C)/1538/2017 PART-HEARD, FIXED, WITH LCR	MOYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
STAY MATTERS				
26	WP(C)/78/2018 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA	MR. M U MAHMUD S HOQUE MR. M ALI C KALITA S ISLAM P K DAS MS. R AHMED	ASSTT.S.G.I.
27	WP(C)/112/2018 WITH LCR	MUSTT. MAHARJAN BEGUM @ MAHARJAN NESSA Versus THE UNION OF INDIA and 3 ORS.	MS. A AHMED MR. M RAHMAN MR. A RAHMAN	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
28	WP(C)/137/2018 WITH LCR	FOSIRUN NESSA @ MUST. FATIMA BEGUM Versus THE UNION OF INDIA	MR. S C BISWAS MS. J BORA MD E AHMED MR. H A TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA ASSTT.S.G.I. SC, ECI
29	WP(C)/144/2018 WITH LCR	MARJINA KHATUN Versus THE UNION OF INDIA	MR. S RAHMAN MR S M ABDULLAH P MR. MD S HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI
30	WP(C)/161/2018 WITH LCR	DULAL SHAH Versus UNION OF INDIA	MR. S C BISWAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022

9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/569/2022	GOBIN PEGU Versus GYANENDRA DEV TRIPATHI AND 4 ORS	MR. M TALUKDAR MR N BARUAH	
2	Cont.Cas(C)/599/2022	GOBINDA BASUMATARY Versus S. KISHORE, IAS AND ANR	MR. A R TAHBILDAR	
3	Cont.Cas(C)/601/2022	MATAB UDDIN Versus JISHNU BARUA	MR H R A CHOUDHURY MR. A M AHMED MR. M A CHOUDHURY P. GHOSH	
4	WP(C)/5839/2022 FIXED	PALLAV HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM SC, K A A C
5	WP(C)/6226/2022 FIXED	MANMOHAN BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI	SC, P AND R.D. GA, ASSAM
6	WP(C)/6305/2022 FIXED	DEEPAMONI SONOWAL Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC
7	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
8	WP(C)/6887/2022	SMT. KRISHNA DEB Versus THE STATE OF ASSAM AND 3 ORS.	MR P DEKA MR. R DE	SC, AG (A AND E) GA, ASSAM
9	WP(C)/6890/2022	LITTLE SAHARIA Versus THE STATE OF ASSAM AND 5 ORS	MR M TALUKDAR MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM

10	WP(C)/6891/2022	NAZRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. K MIRA	GA, ASSAM SC, PWD
11	WP(C)/6895/2022	HAMANTA KUMAR TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS N NEWME	SC, INDUSTRIES AND COMMERCE
12	WP(C)/6896/2022	AZIZUR RAHMAN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	MR. D CHAKRABARTY	SC, IRRIGATION
13	WP(C)/6900/2022	ARUP GOSWAMI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K BORO	SC, REVENUE
14	WP(C)/6905/2022	PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM SC, P H E
15	WP(C)/6908/2022	KHANIN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE
16	WP(C)/6916/2022	NISHA RANI PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
17	WP(C)/6917/2022	ABDUL KAYUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, APDCL
18	WP(C)/6921/2022	SUBHOJIT NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. T J MAHANTA MR D MAHANTA	DY.S.G.I.
19	WP(C)/6922/2022	AFSAR HUSSAIN LASKAR Versus THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM
20	WP(C)/6924/2022	MRS. MANUARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
21	WP(C)/6925/2022	PRAFULLA KUMAR DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM
22	WP(C)/6927/2022	PRADIP KUMAR BORUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	SC, A S T C
23	WP(C)/6929/2022	BHAGYA DEKA @ BHAGYA DEKA DAS @ BHAGYA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. N BORUAH MS B SAIKIA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
24	WP(C)/6930/2022	SURESH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
25	WP(C)/6932/2022	NAWAZ SHARIF Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
26	WP(C)/6938/2022	BANDANA SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, PWD
27	WP(C)/6941/2022	NIRANJAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, REVENUE
28	WP(C)/6943/2022	SUKUMAY SAHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR R HAZARIKA MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	SC, TAXES
29	WP(C)/6946/2022	JHARNA RANI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM SC, AG SC, GAD

30	WP(C)/6958/2022	DIPANKAR KAKOTI AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS ADMISSION	MR. M K BORO	SC, REVENUE
31	WP(C)/3792/2014	ON THE DEATH OF SRI KALYAN BHAGOWATI HIS LEGAL HEIR MS. SUSHMITA BHAGAWATI Versus THE STATE OF ASSAM AND 2 ORS	MR.B K BHATTACHARJEE MS.P SAHA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.S SARMA(R-3) MS.N M DEKA(R-3) MS.P MAZUMDAR(R-3)
WITH				
32	WP(C)/2177/2016	SAILENDRA NATH SARMA and 167 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTY(R-5) MR.M DUTTA(R-5) MS.S SARMA(R-4) MS.N DEKAR-4 MS.A CHAKRABORTY(R-5)
WITH				
33	WP(C)/7652/2016	KESHAB CH. KALITA and 9 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.B K BHATTACHARJEE DR.R SARMAH MS.A CHETIA MRS.P SAHA	SC, CO-OP. MR.P K ROY(R-5) MR.S K CHAKRABORTYR-5 MS.S SARMA(R-4) MS.N M DEKA(R-4) MS.M BHATTACHARYYA(R-4) MS.M DUTTA(R-5)
34	WP(C)/3243/2020 FIXED	BHABENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 14 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, AG MR. S S ROY, GA, ASSAM MR. R K TALUKDAR MR. B CHOUDHURY, SC, AGRI. DEPTT. MR P NAYAK, SC, FINANCE MR. R BORO (R-13) SC, FINANCE SC, AAU
35	WP(C)/4348/2020	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
36	WP(C)/5421/2020 CAVT. NO.07092/020,	SOMA NATH Versus THE STATE OF ASSAM AND 10 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR. A Y CHOUDHURY MR. T A CHOUDHURY FOR CAVEATOR SC, REVENUE
WITH				
37	WP(C)/4949/2020 CAVT. NO. 07092/020,	ANUPOM SARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. A Y CHOUDHURY, FOR CAVEATOR MR. N H LASKAR MR. T A CHOUDHURY (R 5-11) SC, REVENUE
38	WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
39	WP(C)/1833/2021	DHANSIRI VALLEY PROJECT OIL AND NATURAL GAS COMMISSION WORKERS ASSOCIATION AND ANR Versus OIL AND NATURAL GAS COMMISSION AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. N K DEVI (r-1 to 4) MR. N ANIX SINGH (r-1 to 4) ASSTT.S.G.I.

40	WP(C)/3345/2021	MONESWAR DOIMARY Versus THE STATE OF ASSAM 4 ORS	MR. R SARMA MS. P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
41	WP(C)/4773/2021	KHEM RAJ KARKI AND 7 ORS Versus THE STATE OF ASSAM AND 12 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	GA, ASSAM MR. N BORAH (r-6 to 13) MR H MAZUMDER (r-6 to 13)
42	WP(C)/4825/2021	HELEN AMAN Versus THE STATE OF ASSAM AND 9 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. S K SINGHA (r-5 to 10) MR K BARMAN (r-5 to 10) MR A BHARALI (r-5 to 10) SC, FOREST
43	WP(C)/4846/2021	DHAN BAHADUR PRADHAN Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MS N DAIMARI MS S P CHETRY	MR. K GOGOI ASSTT.S.G.I.
44	WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
45	WP(C)/6895/2021 FIXED	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
46	WP(C)/7055/2021	RUPAK JYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	SC, P AND R.D. GA, ASSAM
47	WP(C)/3311/2022	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, AG (A AND E) SC, FOREST SC, PENSION
48	WP(C)/4508/2022	BIRALA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
49	WP(C)/5206/2022 B/O	ANIL DEKA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. Y S MANNAN MR. S MUNIR MS N DEKARAJA	SC, GMC
50	WP(C)/5268/2022	SMT. BINA PANI DEORI Versus THE STATE OF ASSAM AND 3 ORS.	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ	SC, WPT AND BC SC, FINANCE
<u>ORDERS</u>				
51	WP(C)/2499/2021 FIXED	SEWALI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR D SARMA	MR. S BORTHAKUR GA, ASSAM MS. S KAKATI
52	I.A.(Civil)/2984/2022 B/O in WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM SC, REVENUE	GA, ASSAM
	WITH WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
<u>STAY MATTERS</u>				
53	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA), FROM ITEM NOS.1-40),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/106/2022 B/O	MONJU PASHI Versus CHANDAN PASHI	MR. I H LASKAR MR. P K DEKA MR. R. KARIM	
2	Tr.P.(C)/107/2022	SMT. ANUVA DAS Versus BIPUL CHANDRA DAS	MR. A ROY	
3	CRP(IO)/254/2022	MRINAL DAS AND 2 ORS Versus ROKIBUL ISLAM AND ANR	MR. S ISLAM MR A HAWARI	
4	CRP(IO)/255/2022	ANIL PANTATI AND 16 ORS Versus SMTI PRABAWATI SHYAM	MR. B K DAS MR H P GUWALA	
5	CRP(IO)/256/2022	CHAKRAPANI PATGIRI Versus DEBANDRA PATGIRI AND 2 ORS.	MR H DAS MR. B C DEKA	
ADMISSION				
6	WP(C)/3481/2021	MALABIKA DHAR Versus THE SATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
7	RFA/36/2022	SANKAR BISWAS Versus MRINAL KANTI SARKAR AND 4 ORS.	MR. D CHAKRABARTY MS. J DEKA	
8	MFA/100/2022	UNION OF INDIA AND ANR. Versus M/S MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	
9	CrI.Pet./362/2022	SUNAYNA BANSAL Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	MR. R DE (R-2) PP, ASSAM
10	MACApp./768/2022	JHUMI PAUL AND 2 ORS. Versus SUDIP DEY AND ANR.	MR. K K DUTTA DR. UTPALJEET BARUAH	

FOR HEARING U/O XLI RULE II C.P.C.

11	RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS Versus SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA (R1-R4) MS. P BHATTACHARYA (R1-R4) MR. A BORUA (R1-R4) MR T GOGOI (R1-R4)
12	RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/951/2022 in RSA/49/2022	MISHRI LAL KAHAR Versus GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
13	RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS Versus SRI RATAN DAS and 10 ORS		
	WITH I.A.(Civil)/1476/2019 in RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS, Versus RATAN DAS and 10 ORS,		MR.P S DEKA(R- 1&6) R SARMAH
		<u>ORDERS</u>		
14	Test.Cas./8/2005 WITH LCR	MUSTT. JAHURA KHATUN Versus MUSTT. MOMTAZ BEGUM and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MRJ PAYANG MR.A JAMIR	
15	MC/55/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS		MR.A BHATTACHARYA
	WITH RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MS.S H BORA MS.A SENAPATI MR.P G BARUAH	MR.T J MAHANTA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA
	WITH MC/3390/2011 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MS.S H BORA MS.A SENAPATI MR.P G BARUAH	MR.P P DUTTA MS.D DUTTA
	WITH MC/56/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.T SAIKIA MR.P G BARUAH MS.A SENAPATI	MR.P P DUTTA MS.D DUTTA
	WITH MC/57/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MR.P G BARUAH MS.A SENAPATI MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
	WITH MC/58/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.A SENAPATI MR.P G BARUAH MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
	WITH MC/59/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MS.A SENAPATI MS.T SAIKIA MR.P G BARUAH	MR.P P DUTTA MS.D DUTTA

	WITH MC/60/2012 in RSA/103/2005	CHARUBALA GHOSH AND ORS Versus HARAMBA PRASAD GHOSH AND ORS	MR.R BARUAH MR.R SARMA MS.S H BORA MR. D MAZUMDAR MR.P G BARUAH MS.A SENAPATI MS.T SAIKIA	MR.P P DUTTA MS.D DUTTA
16	RSA/103/2012 WITH LCR	ALI AHMED Versus MD. SHAMSHAD AHMED	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA
17	WP(C)/1754/2015	XXX XXX XXX Versus IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)
18	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
19	WITH Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR Versus MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
20	I.A.(Civil)/1781/2016 IN RSA 197/2004(D/O) in Review.Pet./87/2015 WITH Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS	
	WITH I.A.(Civil)/1782/2016 in Review.Pet./87/2015	ABDUL FATTAH Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
	WITH I.A.(Civil)/1783/2016 in Review.Pet./87/2015	ON THE DEATH OF ABDUL FATTAH HIS LEGAL HEIRS ABU MD.SULAIMAN AND ORS Versus ABDUL MATIN and ANR	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	
21	RSA/3/2018	ASMINA KHATUN Versus SAHED ALI	MR Z MUKIT MR. A SATTAR H K BARUAH	MS. R CHOUDHURY (R1, R3, R4) H AHMED, (R 1, 3 and 4) MR. A MATIN, (R 1, 3 and 4)
22	RSA/107/2018	SHRI AJIT KUMAR DAS @ AJIT CH DAS and ANR Versus SRI NARAYAN CH DAS and 6 ORS	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE	MR. S C BISWAS MS. K L R YANTHAN MRS. A DAS FOR CAVEATOR
23	Review.Pet./112/2018 in CRP/387/2015(D/O)	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS NUR MAHAL NESSA @ NUR MAHAN NESSA AND 8 ORS Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS SALEKA KHATUN AND ANR	MR G P BHOWMIK MR H RAHMAN MRS. M HORE	MR. B BANERJEE MR. D MOZUMDER MR. J LASKAR MR. A MOBARAQUE MR. P BORAH MS. C MOZUMDAR
	WITH I.A.(Civil)/1198/2020 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	

	WITH I.A.(Civil)/131/2021 in Review.Pet./112/2018	ON THE DEATH OF NUR MOHAMMAD HIS LEGAL HEIRS AND ANR. Versus ON THE DEATH OF ABDUL AHAD HIS LEGAL HEIRS	MR G P BHOWMIK	
24	RSA/260/2018	SMTI BIJOY LAKSHMI BHATTACHARJEE Versus SRI SIDDHARTHA BARUA AND ANR	MR. T U LASKAR MR. N DHAR MR S A BARBHUIYA MR. S A CHOUDHURY	MR B K SARMA MS P SARMAH MR. P SARMA
25	I.A.(Civil)/1999/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	MR. B BARUAH MS S HASNU MR. C BARUAH
	WITH RSA/159/2018	MD NASIM RAHMAN Versus SRI HEM CHANDRA BARUAH	MR. B D GOSWAMI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MS H DEKA MR. R KALITA MR. N GOGOI MR B ISLAM	
	WITH I.A.(Civil)/2000/2018 in RSA/159/2018	MD NASIM RAHMAN Versus HEM CHANDRA BARUAH	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. S ALI MR. R KALITA MR. N GOGOI	
26	I.A.(Civil)/4318/2018 in MACApp./12785/2018	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./12785/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMT MANASHI DAS AND 4 ORS		
27	RSA/30/2019	MUSST NEHARUN NESSA AND 8 ORS Versus MD MAJIR UDDIN AND 7 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A C SARMA MR G BHARADWAJ
28	I.A.(Civil)/863/2020 in Test.Cas./1/2014 (D/O) in Review.Pet./16638/2019 WITH Review.Pet./16638/2019 (Filing Number)	LILY BASUMATARY AND 3 ORS Versus SMT. UDASHI BASUMATARY AND 2 ORS	MR. A K JAIN	
	WITH I.A.(Civil)/16640/2019 (Filing Number)	LILY BASUMATARY AND 3 ORS Versus SMT. UDASHI BASUMATARY AND 2 ORS		
29	RSA/121/2021	PANCHAM RAY GHATOWAR AND ORS. Versus ON THE DEATH OF NIZAM UDDIN BARBHUIYA, HIS LEGAL HEIRS AND ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	MS. R CHOUDHURY MR. A H M R CHOUDHURY
30	Test.App./11/2022 CAVT. NO.06402/022, WITH LCR	MD. HABIBUR RAHMAN Versus HASINA HAZARIKA AND 2 ORS.	MR B D DAS MR H K SARMA B B HUSSAIN	MR. N ALAM MR G J SAIKIA FOR CAVEATOR
31	CO/40/2022 WITH LCR in Test.App./5/2022 WITH Test.App./5/2022	MRINAL CHANDRA SARMA Versus AMAL CHANDRA SARMA	MR. P P DAS	
	WITH Test.App./5/2022	AMAL CHANDRA SARMA Versus KANAK CHANDRA SARMA AND 3 ORS.	MR. A SANCHETI MS N BORGHAIN	MR. SURAJIT DAS MR. P P DAS MR. R J DAS MRS S SAIKIA

32	RSA/62/2022	MANASHI RAJKHOWA Versus LAKHIMI SAIKIA AND 12 ORS.	MR. L TALUKDAR MR B DAS MRS. M DAS MS K. KALITA MR H TALUKDAR	MR. B C DAS (r-2,3,4,5,6,8) MS M D MEDHI (r-2,3,4,5,6,8) MS J KALITA (r-2,3,4,5,6,8)
33	Tr.P.(C)/89/2022	DEEPAMONI BORAH (DAS) Versus KAUSTHAB DAS	MR. A K GUPTA MR. R S MISHRA	MR. D BARUAH
34	Review.Pet./118/2022	ZIAUR RAHMAN KHAN AND 2 ORS. Versus BOARD OF DIRECTORS OF AZAD GAON PANCHAYAT SAMABAY SAMITY LTD. AND 6 ORS	MR. S BANIK	SC, CO OP
35	WITH WP(C)/244/2022	ZIAUR RAHMAN KHAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP MR. S K TALUKDAR (R-6,7)
36	WITH WP(C)/1323/2022	DAKSHIN BAGURIBARI SAMABAY SAMITY LTD. AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	SC, CO OP GA, ASSAM
37	WITH WP(C)/1622/2022	BOARD OF DIRECTORS OF MADHUSOULMARI S.S. LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
38	WITH WP(C)/1842/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, CO OP
39	WITH WP(C)/2056/2022	PUB CHENGA GPSS LTD AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
40	WITH WP(C)/2328/2022	PACHIM BETBARI SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
41	WITH WP(C)/2796/2022	BOARD OF DIRECTORS OF RANGAPANI NO.1 SS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. N GOSWAMI,JR. GA, ASSAM SC, CO OP
42	WITH WP(C)/2900/2022	BOARD OF DIRECTORS OF RANGAPANI NO. 2 S.S. LTD. Versus THE STATES OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, CO OP GA, ASSAM
43	WITH WP(C)/3724/2022	BOARD OF DIRECTORS OF ALOMGANJ SS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM	SC, CO OP GA, ASSAM
44	I.A.(Civil)/1522/2022 in RSA/225/2012 WITH RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
45	I.A.(Civil)/1784/2022 in Co.Pet./10/2015	JALANNAGAR DEVELOPMENT PVT. LTD. Versus HDFC BANK LIMITED AND 2 ORS.	MR K KHANNA MS M DAS	MR. G DUTTA

	WITH Co.Pet./10/2015	HDFC BANK LIMITED Versus CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR.D KALITA MR D SENAPATI MR.R R KAUSHIK MR.M SHARMA	MR. D MOZUMDER MR.D BARUAH MR K KHANNA MR D DAS MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
46	I.A.(Civil)/2283/2022 in WP(C)/1626/2021 (D/O) in WP(C)/1626/2021 WITH I.A.(Civil)/2912/2022	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A BORAH	GA, ASSAM SC, AG SC, P H E
47	I.A.(Civil)/2473/2022 in RSA/120/2014 WITH RSA/120/2014	RUBI SAIKIA BHOWMIK Versus THE STATE OF ASSAM AND 6 ORS. MADAN SARMA DUBEY AND ORS. Versus MANISH KHATUWALA AND 3 ORS.	MR. S C BISWAS MS A BORAH MS. M BHATTACHARJEE MISS. S PRASAD	GA, ASSAM SC, AG SC, P H E MR G N SAHEWALLA
48	I.A.(Civil)/2789/2022 in MACApp./66/2022 WITH MACApp./66/2022	MANISH KHATUWALA and 3 ORS. Versus MADAN SARMA DUBEY and 5 ORS. PRONAMI BORKOTOKY @ PRONAMI BORKOTOKY KALITA AND ANR Versus GAUTAM CHUTIA AND ANR.	MR.G N SAHEWALLA MR.B SHARMA MR.P DEKA MR.A CHETIA MD.ASLAM MR D MONDAL	MR.S BHATTACHARYYA MS.M BHATTACHARJEE
49	I.A.(Civil)/2932/2022 WITH LCR in RSA/25/2015 WITH RSA/25/2015 WITH MC/393/2015 in RSA/25/2015	PRONAMI BORKOTOKY @ PRONAMI BORKOTOKY KALITA AND ANR Versus GAUTAM CHUTIA AND ANR. SRI TARINI KANTA BORAH Versus SRI HEM CHANDRA BORAH	MR D MONDAL MRS. UMA CHAKRABORTY MS. M CHATTERJEE	MR. P SUNDI
50	I.A.(Civil)/2990/2022 WITH LCR in MACApp./236/2017 WITH MACApp./236/2017	SRI HEM CHANDRA BORAH Versus SRI TARINI KANTA BORAH MRS KAMALA BEGUM and 5 ORS Versus THE RELIANCE GENERAL INSURANCE CO. LTD	MR.P SUNDI MR K BHUYAN	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
51	I.A.(Civil)/3156/2022 in CRP/10508/2022 WITH CRP/10508/2022 (Filing Number)	SRI HEM CHANDRA BORAH Versus SRI TARINI KANTA BORAH MRS KAMALA BEGUM and 8 ORS RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN B	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH MR. S SHARMA MS G M THAKUR MS G M THAKUR	MR. A J SAIKIA MR K BHUYAN MR.U K DUTTA MR K BHUYAN MR. S S RAHMAN

52	I.A.(Civil)/3166/2022 in RSA/12658/2022	MOHENDRA NATH Versus RUNU NATH AND 4 ORS.	MR R SENSUA MR D BORAH
	WITH RSA/12658/2022 (Filing Number)	MAHENDRA NATH Versus RUNU NATH AND 4 ORS. E	MR D BORAH
	WITH I.A.(Civil)/12983/2022 (Filing Number)	MAHENDRA NATH Versus RUNU NATH AND 4 ORS. E	MR D BORAH

STAY MATTERS

53	CRP(IO)/42/2017	ON DEATH OF SOID ALI MONDAL HIS LEGAL HEIRS JALEKHA KHATUN and 32 ORS. Versus PURNIMA DEVI and 16 ORS.	MR. T ISLAM MS.A BEGUM MS.S PARBIN MS.F AHMED	GA, ASSAM MR.A C SARMA Sr. Adv., R- 1and2 MR.B HALDAR(R- 1&2)
54	CRP(IO)/56/2020	HABIB ALI BARBHUIYA AND ANR Versus FARIJ UDDIN BARBHUIYA AND 8 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	
55	Tr.P.(C)./28/2022	SMTI. PRIYANKA DEB Versus RAHUL ROY	MR B ACHARYYA MS. M ACHARYYA MR A DAS	

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3528/2022 B/O	PANKAJ LOCHAN BAISHYA AND 197 ORS Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R13-17) MR. S SARMA(R13-17) MR D DAS MS E NATH (R13-17) ASSTT.S.G.I. SC, REVENUE SC, PCB
2	WITH WP(C)/3989/2022	TARINI DEKA AND 6 ORS. Versus THE UNION OF INDIA AND 16 ORS	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. S S ROY (r-1) ASSTT.S.G.I. SC, PCB SC, REVENUE
3	WP(C)/6219/2022 B/O	SULTAN SALAH UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. K M HALOI MR. M I HUDA MS. A BEGUM	GA, ASSAM
MOTION				
4	WP(C)/6720/2022 PART-HEARD, FIXED	SIDDIQUE ABDUL RAHIM Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 7 ORS	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, PWD SC, FOREST SC, AEGCL
5	WP(C)/1031/2021 B/O	PINKI BARMAN @ PINGKI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	MS K PHUKAN (GA, ASSAM) SC, RAILWAY MR P.S.DEKA (SC, REVENUE AND DISASTER MANAGEMENT)
6	WP(C)/3691/2021 WP(C) 1688/2020(D/O), FIXED	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
7	Cont.Cas(C)/600/2022	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	

8	WP(C)/3920/2022 FIXED	OHIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	GA, ASSAM
9	WP(C)/5360/2022 B/O	SUBAL RAY @ SUBAL CH RAY Versus THE STATE OF ASSAM AND 3 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, REVENUE
10	WP(C)/5847/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
WITH				
11	WP(C)/5867/2022	M/S SREE KRISHNA ROADWAYS Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
12	WP(C)/6416/2022 B/O	RANJIT KALITA Versus THE STATE OF ASSAM AND ORS.	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/6545/2022	REJIYA KHATUN Versus THE MOTOR ACCIDENT CLAIM TRIBUNAL NO.3, BHARALUMUKH, KAMRUP (M), AT GUWAHATI, ASSAM	MR M H AHMED MS. N SULTANA	
14	WP(C)/6681/2022 BY SLIP	SADARI TAMULI @ SADARI TAMULY Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, AG
15	WP(C)/6803/2022 FIXED	M/S ALANGBAR GAS AGENCY Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	SC, TRANSPORT
16	WP(C)/6888/2022	RAJ SINGHA AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. H. BURAGOHAIN MR H BORAH MS A DEVI MS. M BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/6892/2022	SAHID ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
18	WP(C)/6893/2022	SASHANKA SHEKHAR ROY Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, FINANCE
19	WP(C)/6894/2022	LUTFUR RAHMAN KHAN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/6906/2022	NUMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE
21	WP(C)/6909/2022	M/S NOBLE AGENCY Versus THE STATE OF ASSAM AND 2 ORS	MS M DAS	GA, ASSAM SC, REVENUE
22	WP(C)/6912/2022	TAJUDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR J ISLAM MR. A HUSSAIN	GA, ASSAM
23	WP(C)/6913/2022	NUR NABI SHEIKH Versus THE UNION OF INDIA AND 7 ORS	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, FINANCE
24	WP(C)/6918/2022	NUMAL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER MR. L HUSSAIN	SC, PWD ROAD SC, FINANCE
25	WP(C)/6920/2022	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE

26	WP(C)/6923/2022	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
27	WP(C)/6926/2022	RAJU DAS Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
28	WP(C)/6931/2022	MUKESH KUMAR SHARMA Versus NORTH EAST FRONTIER RAILWAY AND 9 ORS.	R SARMAH MR H K NATH MR. K KAKOTI	DY.S.G.I.
29	WP(C)/6934/2022	MUKESH KUMAR SHARMA Versus NORTH EAST FRONTIER RAILWAY AND 9 ORS.	MR H K NATH MR. K KAKOTI	SC, NF RLY
30	WP(C)/6937/2022	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/6947/2022	DIPEN DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, J M B
32	WP(C)/6948/2022	MD. TULTUL HUSSAIN Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. H G HAZARIKA	SC, CO OP
33	WP(C)/6956/2022	SMT. PROFICIENCY DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	DY.S.G.I.
34	WP(C)/6957/2022	ADRIAN DIENGDOH Versus UNION OF INDIA AND 3 ORS	MS. A HUSSAIN MR R ISLAM MR. H L SHANGREISO	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
35	I.A.(Civil)/3157/2022 B/O in WP(C)/5580/2022 WITH WP(C)/5580/2022	RUHANA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, REVENUE
		RUHANA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
ADMISSION				
36	WP(C)/6847/2019	ISMAIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
37	WP(C)/7487/2019 B/O	DILIP KUMAR SARMA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	WP(C)/7787/2019 B/O	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) MR. B CHOUDHURY, SC, PWD & AGRICULTURE DEPARTMENT. SC, AGRICULTURE DEPARTMENT
39	WP(C)/5650/2020 B/O	HAGRAMA MOHILARY AND 3 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A R BHUYAN (p-2) MR. M A I HUSSAIN (p-2) MD. R ALI (p-2) MR. A KHOOND MR P BHARDWAJ (P-5,6) MS R A MOSTAFI (p-2)	GA, ASSAM MR. B B NARZARY MR D K MISHRA MR. N NARZARY MR. S R RABHA MR. S R RABHA MR. B PRASAD MR. R BAISHYA SC, WPT AND BC SC, BTC SC, ASEC

	WITH I.A.(Civil)/68/2021 in WP(C)/5650/2020	HAGRAMA MOHILARY AND 5 ORS. Versus PRAMOD BORO AND 21 ORS.	MR. A KHOUND	GA, ASSAM SC, WPT AND BC MR. N BORAH SC, ASEC SC, BTC
	WITH I.A.(Civil)/679/2021 in WP(C)/5650/2020	SANJOY SWARGIARY Versus HAGRAMA MOHILARY AND 27 ORS.	MR. K N CHOUDHURY MR. M DAS MR. M K DAS	GA, ASSAM SC, BTC
40	WP(C)/3207/2021 B/O	ROFIQUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MD M ISLAM	SC, PNRD GA, ASSAM MR. S A HUSSAIN (R-7)
	WITH I.A.(Civil)/1269/2021 in WP(C)/3207/2021	BOHUMUKHI UNNAYAN SAMITTEE MOINBARI AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR D J HALOI	SC, PNRD GA, ASSAM MR. N H BARBHUIYA
41	WP(C)/5974/2021	M/S MEENA SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH WP(C)/6100/2021	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH WP(C)/6162/2021	M/S PARESH SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. C K S BARUAH (C.G.C.) SC, FOREST ASSTT.S.G.I.
	WITH WP(C)/6408/2021	M/S HOJAI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K GOGOI (R-9) ASSTT.S.G.I. SC, FOREST
	WITH WP(C)/6733/2021	M/S LASKAR SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. K K PARASAR SC, FOREST
	WITH WP(C)/6866/2021	M/S ASSAM SAW MILL AND INDUSTRIES Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
	WITH WP(C)/6930/2021	M/S LAKSHMI SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	ASSTT.S.G.I. SC, FOREST
48	WP(C)/6281/2021 B/O	RAJEN NATH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R- 1,3,4) MR. K GOSWAMI (ADDL. SR. GA, ASSAM, R-5) MR. R BORPUJARI (SC, FINANCE DEPT., R-2)
	WITH WP(C)/6279/2021	MONU NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. K GOSWAMI (R 5) MR. R BORPUJARI (R 2) MR. B J TALUKDAR (R 1, 3, 4) SC, REVENUE ADDL. SR. GA, ASSAM SC, FINANCE

50	WP(C)/1198/2022 B/O	HASMOT ALI AND 14 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR D NATH, SR. GA, ASSAM, PWD MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE
	WITH			
51	WP(C)/1109/2022	SOFIUR RAHMAN Versus THE UNION OF INDIA AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN	GA, ASSAM MR. R K TALUKDAR, SC, NHAI ASSTT.S.G.I. SC, REVENUE MR. D NATH, SC, PWD
52	WP(C)/3909/2022	EAR ALI @ IYER ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM H M ALI	GA, ASSAM SC, ASSAM STATE LEGAL SERVICE AUTHORITY
53	WP(C)/4391/2022 FIXED	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
54	WP(C)/4574/2022 B/O	JIYARUL RAHMAN AND ANR Versus THE CHIEF GENERAL MANAGER (D) APDCL AND 6 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, APDCL
55	WP(C)/5390/2022 B/O	MD. ALAMGIR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM SC. AGRI. DEPTT.
56	WP(C)/5649/2022 FIXED	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
57	WP(C)/5755/2022 FIXED	YASHASWI ISPAT PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL
58	WP(C)/5838/2022 FIXED	ADARSH KUMAR JHUNJHUNWALA Versus THE STATE OF ASSAM AND 5 ORS	DR. A SARAF MR. A GOYAL MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, FINANCE AND TAXATION GA, ASSAM
59	WP(C)/5931/2022 FIXED	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR S DUTTA MR. P J BARMAN MS. S. MOCHAHARI MR. S DUTTA MR P KALITA MR S DUTTA	SC, CO OP GA, ASSAM MR. S P ROY (R6) JYOTISH DAS (R6)
	WITH I.A.(Civil)/3168/2022 in WP(C)/5931/2022	MRINAL KR. SAIKIA Versus SRI PARESH CHANDRA HALOI AND 4 ORS.	MS. M BHATTACHARJEE	
	WITH I.A.(Civil)/3170/2022 in WP(C)/5931/2022	SRI PARESH CHANDRA HALOI Versus THE STATE OF ASSAM AND 5 ORS	MR A DASGUPTA MR P KALITA	SC, CO OP GA, ASSAM
		ORDERS		
60	WP(C)/3986/2020 B/O	SMT. ANJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. J SARMAH	MR. S DUTTA (R-1) MR. R GOSWAMI, R-4 MR. S DUTTA (R-1) MS. P BORTHAKUR, R-4 ASSTT.S.G.I.
61	WP(C)/6533/2022 FIXED	PHANIDHAR DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR S KHOUND MS. A NEOG MS M KAKOTY MR. A SANDILYA	GA, ASSAM

STAY MATTERS

62 WP(C)/2191/2022

BANOWARI RABIDAS @ BANOWARILAL
RABIDAS

Versus
THE STATE OF ASSAM AND 5 ORS

MR. M K CHOUDHURY
MR. M KHAN
MR. J RAHMAN
MR R ISLAM

GA, ASSAM
MR. M ISLAM (r-6)
H M ALI (r-6)
SC, REVENUE

WITH

63 Cont.Cas(C)/199/2022

BANOWARI RABIDAS @ BANOWARILAL
RABIDAS

Versus
PALLAVI SARKAR, IAS AND 3 ORS

MR. M KHAN
MR. J RAHMAN
MR R ISLAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2860/2022	RAJU THAKUR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
2	Bail Appln./2861/2022	SYED BABUL DEWAN @ MD. BABUL DEWAN AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MR. J SAIKIA MR. M KASHYAP	PP, ASSAM
3	Bail Appln./2862/2022	MD. SAMSULLAH KHAN Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
4	Bail Appln./2866/2022	DEBEN RAJBONGSHI AND ANR Versus THE STATE OF ASSAM	MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
5	Bail Appln./2869/2022	MONOWAR BEGUM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>MOTION</u>				
6	Crl.Rev.P./468/2022 FIXED	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
	WITH I.A.(Crl.)/556/2022 in Crl.Rev.P./468/2022	ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN	PP, ASSAM
7	Crl.Pet./657/2022	DEBABRATA NATH Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
8	Crl.Pet./913/2022	JOYANTA BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
9	Crl.Pet./950/2022 FIXED	JITENDER JAIN @ MONU Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

10	Crl.Pet./966/2022 FIXED	DR. JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
11	Crl.Pet./970/2022	M/S OM SAI TRADING COMPANY AND ANR Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
12	Crl.Pet./1029/2022	BINOD KUMAR SETH Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
13	Crl.Pet./1030/2022 FIXED	BINOD KUMAR SETH Versus THE STATE OF ASSAM AND ANR.	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
14	Crl.Pet./1036/2022 FIXED	DIPANKAR BARMAN AND ANR Versus HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
15	Crl.Pet./1095/2022	APURBA SARMA Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM
16	Crl.Pet./1096/2022	PINTU DEB NATH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY MR. J BARMAN	PP, ASSAM
17	Crl.Pet./1098/2022	MOBARAK ALI @ MUBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
18	AB/3183/2022	ANIL KR SAH AND ANR Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. P DUTTA MS. J BORO MR J DAS	PP, ASSAM
19	AB/3184/2022	RANJUMONI DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
20	AB/3193/2022	BABIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR M M ZAMAN	PP, ASSAM
21	AB/3195/2022	MD. BUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
22	AB/3198/2022	KAUSHIK KALITA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MS. J BORO MR J DAS	PP, ASSAM
23	AB/3200/2022	GOLAP RABBANI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. J GHOSH	PP, ASSAM
ADMISSION				
24	Crl.Pet./1255/2018 FIXED	SAWPNANEEL DEKA Versus STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
WITH				
25	Crl.Pet./769/2018	ASHOK SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S KALITA MR. A GANGULY MR T CHHETRI	MR. M R KHANDAKAR (R2) MR. M U MONDAL (R2) J ISLAM (R2) MS. K YASMEEN (R2) PP, ASSAM
WITH				
26	Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
WITH				
	I.A.(Crl./155/2019 in Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM

27	W.P.(Cri.)/4/2019 FIXED	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
28	Crl.Pet./88/2021 WITH LCR 1 FILE, FIXED	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
29	Crl.Pet./608/2022 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./2497/2022 WITH CASE DIARY, FIXED	MD ASHIKUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR N AHMED MS. S DEVI	PP, ASSAM
31	Bail Appln./2585/2022 FIXED	KAJIMUDDIN Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
32	Bail Appln./2611/2022 FIXED	JAHAN UDDIN MOLLAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
33	Bail Appln./2612/2022 FIXED	MOSHARAF HUSSAIN MOLLAH AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
34	Bail Appln./2637/2022 FIXED	SARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
35	Bail Appln./2643/2022 FIXED	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	Bail Appln./2659/2022 FIXED	JADUMONI DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./2726/2022 FIXED	MOMTAJ ALI @ MOMTA ALI AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
38	Bail Appln./2737/2022 FIXED	MANIRUJ JAMAN @ MONIRUZ ZAMAN AND ANR Versus THE STATE OF ASSAM	MR A SHARMA MR F HAQUE MR N ISLAM	PP, ASSAM
39	Bail Appln./2738/2022 FIXED	BIJU BASUMATARY @ BIJU DAIMARY Versus THE STATE OF ASSAM	MR. N J DUTTA MS S RAJBONGSHI	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR E AHMED MR. S Z RAHMAN PP, ASSAM
41	AB/1987/2022 FIXED	NIBEDITA NATH AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	
42	AB/1988/2022 FIXED	DR. SHOBHANA NAYAK RAO AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

43	AB/2436/2022 FIXED	BHABESH RAJBONGSHI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
44	AB/2592/2022 FIXED	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MR. R KONWAR	PP, ASSAM
45	AB/2639/2022 FIXED	MD. ASHIP KHAN Versus THE STATE OF ASSAM	MR. N BORUAH MS B SAIKIA MR A GOWALA	PP, ASSAM
46	AB/2734/2022 FIXED	SHAJOL HUSSAIN @ SAJAL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR R L CHUTIA MR B DEORI	PP, ASSAM
47	AB/2741/2022 FIXED	MD. ZAMIR UDDIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
48	AB/2761/2022 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MS I PATAR MR D MEDHI B ALI SK	PP, ASSAM
49	AB/2868/2022 FIXED	NITUL DEKA @ PINKU DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
50	AB/2967/2022 FIXED	EDISON NARZARY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
51	AB/2981/2022 FIXED	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH			
52	Bail Appln./2613/2022	NUR ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
53	AB/2983/2022 FIXED	ABDUL KAYUM CHOWDHURY AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR A DAS	PP, ASSAM
54	AB/3023/2022 FIXED	MD. KAMAL UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
55	AB/3025/2022 FIXED	HABEJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
		ORDERS		
56	I.A.(Civil)/3386/2019 WP(C) 3854/2016(D/O), FIXED in Review.Pet./13769/2019 WITH Review.Pet./13769/2019 (Filing Number) WITH	RITA DUTTA AND 2 ORS. Versus RUPJYOTI DEORI AND 6 ORS. RITA DUTTA AND 2 ORS. Versus RUPJYOTI DEORI AND 6 ORS. (E)	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA	
57	WP(C)/7188/2016	RUPJYOTI DEORI and 2 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.M SARANIA MR.S U AHMED MR.C HANSE MR.A I KATHAR	GA, ASSAM SC, INDUSTRIES and COMMERCE
58	Review.Pet./39/2021 CRP 262/2017(D/O), FIXED	SMT. BANTI BHARALI Versus RANJANA BEZBARUAH AND ANR.	MR. R B SAH MR G KAKOTI	MR. S SAHU

59 I.A.(CrI.)/545/2021
FIXED

IYAJUL ISLAM

MR. F A HASSAN

Versus

SAHIDUL ALI @ SAIDUL ALI AND 2 ORS
(F)

WITH

60 I.A.(CrI.)/94/2022

IYAJUL ISLAM

H R A CHOUDHURY

MR. S C BISWAS

Versus

SAHIDUL ALI @ SAIDUL ALI AND 2 ORS
(F)

MR. M A CHOUDHURY

MR. F A HASSAN

MR. AZAD AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-33), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2853/2022	MD RAHIM ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
2	Bail Appln./2855/2022	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA Versus THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
3	Bail Appln./2856/2022	SAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. B DEKA MR. D DEKA	PP, ASSAM
4	Bail Appln./2859/2022	ROFIQ UDDIN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
5	Bail Appln./2863/2022	MD. MAZAHARUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
6	Bail Appln./2864/2022	MD. SAIF UDDIN @ SAIFUDDIN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
7	Bail Appln./2865/2022	ABDUR ROHIM @ ABDUL RAHIM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
8	Bail Appln./2867/2022	DEEPIYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
9	Bail Appln./2868/2022	APU DEY AND 3 ORS. Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR. A H SARKAR MR. P AGARWAL	PP, ASSAM
10	Bail Appln./2870/2022	DITIMONI GOGOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

MOTION

11	Crl.Pet./269/2020 WITH LCR 1 FILE, FIXED	MUKTI DAIMARI Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	PP, ASSAM
	WITH I.A.(Crl.)/629/2022 in Crl.Pet./269/2020	MUKTI DAIMARI Versus THE STATE OF ASSAM	MS. M DEV S RABHA	PP, ASSAM
12	Crl.Pet./892/2022	AIJUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
13	Crl.Pet./941/2022	MD. TAHSIN Versus TAIBA KHAN	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
14	Crl.Pet./1026/2022	DWIPEN SARMAH Versus HEMANTA KUMAR ADHIKARY AND ANR	MR P DAS MR. P JAIN MR A SARMA MR P PRAWAR	PP, ASSAM
15	Crl.Pet./1097/2022	MEGHNATH CHETIA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MS. M DEVI	
16	AB/3185/2022	HAJARAT ALI Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI	PP, ASSAM
17	AB/3190/2022	RIJABUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. R C DAS MS. R BHATTACHARYYA	PP, ASSAM
18	AB/3194/2022	MITHU AGARWAL Versus THE STATE OF ASSAM	MR. S K JAIN MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
19	AB/3196/2022 B/O	ARCHANA KONWAR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR. H G HAZARIKA	PP, ASSAM
20	AB/3197/2022	BINOY BARMAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>ADMISSION</u>				
21	Crl.A./277/2022	PAPPU SINGH Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./307/2022 WITH CASE DIARY	PADAM BAHADUR SONAR @ RAJEN SONAR Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
23	Bail Appln./2429/2022	RAJU MAJHI AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MS. M KECHII	PP, ASSAM
24	Bail Appln./2553/2022 FIXED	PRADIP DAS Versus THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
25	Bail Appln./2598/2022 FIXED	KAMAL CH RAY @ DIGBIJOY AND 3 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. K ROY	PP, ASSAM
26	Bail Appln./2678/2022 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
27	Bail Appln./2713/2022	ANOWAR HUSSAIN @ BIHARI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM

BAIL HEARING

28	AB/3003/2020	MANAJ KUMAR BRAHMA @ MONO KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. M SARANIA MR H MEDHI MS. I KEITZAR	PP, ASSAM
29	AB/4034/2021	FIRDUS ALI @ CHUTKU Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
30	AB/1716/2022	MD. ASHAD ULLAH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
31	AB/1861/2022	ABDULLAH KHAN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
32	AB/2128/2022	SANTOSH PHUKAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
33	AB/2131/2022	ROFIKUL ISLAM Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
34	AB/2167/2022	ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM	MR. DILIP DEY	PP, ASSAM
35	AB/2199/2022	PAPARI GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
36	AB/2366/2022	NIDAN ALI Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
37	AB/2371/2022	MD. JAHANGIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
38	AB/2372/2022	SHAIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
39	AB/2460/2022	SANU LOHAR @ SONU LOHAR Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
40	AB/2577/2022	RAJEN BORAH AND 2 ORS. Versus STATE OF ASSAM	MR. D DAS SR. ADV MR S KHOOND MR H K NATH	PP, ASSAM
41	AB/2630/2022 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
42	AB/2640/2022 FIXED	ABDUL HEKIM Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
43	AB/2705/2022 FIXED	PRANAB DAS Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
44	AB/3044/2022 FIXED	JALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
45	AB/3048/2022 FIXED	MD AHAD GANI KHAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
ORDERS				
46	W.P.(CrI.)/3/2021	AMINUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR S BORTHAKUR MR H I CHOUDHURY MR. L R MAZUMDER (r-9) MR. A Z AHMED (r-9) MR. D GOGOI

47	Tr.P.(CrI.)/18/2022 FIXED	BINAY DEOGAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA J U AHMED	PP, ASSAM
48	I.A.(CrI.)/648/2022 WITH LCR 4 FILES in CrI.Pet./504/2022 WITH CrI.Pet./504/2022	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM, THE STATE OF ASSAM Versus AJEET KUMAR BHADANI	MR A ISLAM MR. M PHUKAN MR. R R KAUSHIK	PP, ASSAM MR A ISLAM MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
49	I.A.(CrI.)/659/2022 AB 348/2021(D/O), B/O in AB/348/2021	ABU JAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR	PP, ASSAM
50	CrI.Pet./772/2022 WITH LCR 1 FILE, B/O	TARUN KR. CHETRY Versus SMT. SHANTI DEVI SHARMA	MR C BARUAH MR. B BARUAH MR S HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

1	I.A.(Civil)/863/2022 FIXED in WP(C)/5563/2021 WITH WP(C)/5563/2021	SRISHTI ASSOCIATES INDIA Versus FATIK BHATTACHARJEE AND 11 ORS. FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR. B PATHAK R PHADANI MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR P SARMA MR P SONOWAL GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9)
2	I.A.(Civil)/2298/2022 in WP(C)/5766/2020 WITH WP(C)/5766/2020	AMANUR UDDIN AHMED Versus DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD AND 5 ORS DAKHIN SALMARA MATSYAJIBI FISHERY CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR R ISLAM MR. G SANOWAR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MR R ISLAM SC, FISHERY GA, ASSAM MD H R AHMED (r-6) MR R ISLAM (r-6)
3	I.A.(Civil)/2539/2022 FIXED in WP(C)/4483/2022 WITH WP(C)/4483/2022	DAWLA KHERKATARY AND 6 ORS. Versus THE STATE OF ASSAM AND 12 ORS. JOYMATI TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM R SARMAH MR H K NATH	SC, EXCISE DEPTT. GA, ASSAM SC, EXCISE DEPTT.

ORDER (IMPLEADMENT OF PARTY)

4	I.A.(Civil)/3114/2022 B/O in WP(C)/4678/2022	SATISH CHANDRA BASUMATARY AND 11 ORS. Versus PINTU KUNDU AND 12 ORS.	MR. U K NAIR MR. A BORO MS D MAHANTA N R SURANA	MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN SC, I O C
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	WITH WP(C)/4678/2022	PINTU KUNDU AND 7 ORS. Versus THE INDIAN OIL CORPORATION AND 3 ORS.	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MR. M DEWAN MR S DAS	SC, OIL
5	I.A.(Civil)/3149/2022 in Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MR H DAS MS A ROY	
	WITH Cont.Cas(C)/276/2019	ASSENT CHEMICALS LTD. Versus SIDDHARTH SINGH AND 2 ORS.	MR H DAS MS KEWI MR D KHAN	
		ADMISSION		
6	WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR. K GOGOI MR A K RAI MS. N RAI	MR B SARMAH SC, NF RLY
	WITH I.A.(Civil)/3246/2019 in WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. B SARMAH SC, NF RLY
7	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
	WITH WP(C)/3573/2019	DILIP BOTHRA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
10	WITH WP(C)/3576/2019	ANUP KUMAR AGARWALA Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	WITH WP(C)/3596/2019	M/S. SAHA TRADERS Versus THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
12	WP(C)/3828/2020	CHANGALIA BASFOR AND 9 ORS. Versus DEPUTY COMMISSIONER KAMRUP (M) AND 5 ORS.	MR. A D GUPTA MS B DAS	GA, ASSAM MR B GOSWAMI MS. M BHATTACHARYYA SC, GMC
13	WP(C)/505/2021 WITH WP(C)/6315/2017(D/O)	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
	WITH WP(C)/5277/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
	WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C
15	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
16	I.A.(Civil)/2246/2021 FIXED in WP(C)/5844/2019	BINOD GUPTA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	C.G.C.

	WITH WP(C)/5844/2019	DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL SC, C.G.C.
17	WITH WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017	UNION OF INDIA and 3 ORS. Versus BADAL DUTTA	MRS. A GAYAN	MR. S C BISWAS
	WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MRS. A GAYAN	MR B D DAS MR. S C BISWAS
18	WITH WP(C)/6288/2017	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.
19	WITH WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	ASSTT.S.G.I.
20	WITH WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/3127/2022 in WP(C)/168/2021	ON THE DEATH OF SURESH PRASAD HIS LEGAL HEIRS USHA DEVI AND ANR. Versus THE UNION OF INDIA AND 3 ORS	SUSHMITA SENGUPTA MS. J GHOSH	ASSTT.S.G.I.
21	WITH WP(C)/326/2021	GAURANGA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.
22	WP(C)/2354/2021	SACHIN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. P J SAIKIA MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR. P BORDOLOI MR P K BORA (R-4,5,6)
23	WP(C)/2533/2021	BASUDEV SAHA Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR B CHOUDHURY MR N K PHUKAN	MR. R MAZUMDAR MR H BEZBARUA MR. N I KHAN SC, TRANSPORT
24	WP(C)/3277/2021 CAVT. NO.04542/021,	M/S 14/15 NO. NISHARI HARIA NADI MEEN SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR P BHARDWAJ	MR H R A CHOUDHURY (R-7) GA, ASSAM MR. H ALI (R-7) FOR CAVEATOR
25	WP(C)/3543/2021 FIXED	PAIPULI GOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED MS S DAS MS R DEKA	SC, APDCL MR. N GOSWAMI, GA, ASSAM

26	WP(C)/4205/2021 FIXED	DARRANG MATSHYAJIBI SOCIETY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MRS. S ISLAM	GA, ASSAM MR. M NATH (r-5) MR. D P BORAH (r-5) MR. A BHATTACHARJEE (r-5)
	WITH			
27	WP(C)/1891/2021 CAVT. NO. 02422/021,	MANGALDAI PIONEERS CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA	SC, CO OP GA, ASSAM MR. D P BORAH FOR CAVEATOR
	WITH			
28	WP(C)/2749/2021 CAVT. NO. 02422/021,	SATI RADHIKA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M CHETIA MR J DAS MR. M GOGOI	GA, ASSAM MR. S K TALUKDAR (SC, CO-OPERATION DEPARTMENT) MR. D P BORAH FOR CAVEATOR
29	WP(C)/6110/2021 B/O	JUSHEFUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM M KATAKY MR. S BIKASH
30	WP(C)/7190/2021 B/O	TUTU DAS Versus THE STATE OF ASSAM AND 14 ORS	H A AHMED MR. R ALI	SC, P AND R.D. GA, ASSAM
31	LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K GOGOI
	WITH I.A.(Civil)/1842/2022 in LA.App./7/2022	SYEDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ	SC, NF RLY
32	WP(C)/750/2022	TANURAM KONWAR Versus THE UNION OF INDIA AND 5 ORS	MR. B K DAS M N KHAN MR. K KALITA	GA, ASSAM MR. N DEKA (r-2) MR. K K PARASAR (R-1) MR. M GOGOI (r-2) MR A R BAROOAH (r-2) ASSTT.S.G.I. SC, REVENUE
33	WP(C)/993/2022 B/O	ABDUL MALEK TALUKDAR AND 15 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
34	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
35	WP(C)/1872/2022 B/O	ANISUL ALOM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
36	WP(C)/1995/2022 B/O	NURUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
37	WP(C)/2517/2022	SARVANGI VIKAS TRUST Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR S R NAWAZ	GA, ASSAM SC, HEALTH SC, FINANCE
38	WP(C)/3006/2022	PAWAN KUMAR AGARWALA Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	MR. S C KEYAL (SR. S.C., CBDT, IT (NER), R2-R6) MR H GUPTA ASSTT.S.G.I.
39	WP(C)/3668/2022	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS	MR. K N CHOUDHURY MR. M DAS	SC, AFDC
	WITH			
40	WP(C)/3509/2021	UTTAM KUMAR DAS Versus THE ASSAM FISHERIES DEV ELOPMENT CORPORATION LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. M DAS MR. N K NEOG	SC, AFDC

41	WP(C)/4816/2022 B/O	MADHURAM BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA	SC, P AND R.D. GA, ASSAM
42	WP(C)/4962/2022	PRADYUT BARUA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1)
43	WP(C)/5549/2022 FIXED	SATI KAR AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	MR. S K BHATRA MR J C GAUR SC, EXCISE DEPTT.
44	WITH WP(C)/2906/2021	DEBAJYOTI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	SC, EXCISE DEPTT.
<u>BAIL HEARING (BA)</u>				
45	Bail Appln./1956/2022 WITH CASE DIARY	ASHAB DAIMARI Versus THE STATE OF ASSAM	MS S P CHETRY	PP, ASSAM
<u>ORDERS</u>				
46	WP(C)/1127/2015	SMTI RATNA DOLEY and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	DR.B AHMED SC, CO-OP. GA, ASSAM
47	MC/1360/2015 WITH LA APP. SL. NO. 217307/2013	THE GENERAL MANAGER CON Versus SIBCHARAN DEKA and 4 ORS,	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY	
48	Cont.Cas(C)/360/2018 FIXED	SMTI. BIJUMONI BHUYAN Versus SRI ASHUTOSH AGNIHOTRI AND 2 ORS.	MR P C R MEDHI	MR. S BORTHAKUR (R2) MR. T C CHUTIA (R3) MS. A VERMA (R1) MR. J ROY (R2) MS. S KAKATI (R2) MR D K ROY (R3) MR. C CHAKRAVARTY (R2) MS. I KAKATI (R3) MS U DAS (R1) MR. G TAYE (R1)
49	WP(C)/3790/2019 CAVT. NO.0507/2019	M/S. UDDIPTA AUTO SERVICE Versus OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR G N SAHEWALLA MR. T DAS (ALL RESPONDENTS) MS J DEKA FOR CAVEATOR
	WITH I.A.(Civil)/2591/2019 in WP(C)/3790/2019	M/S. UDDIPTA AUTO SERVICE Versus OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	MR. T DAS
50	WP(C)/5915/2019 B/O	M/S. LION HEART CONSTRUCTION AND PROJECT (SUPPLY/ROAD CONSTRUCTION/BUILDING AND FINANCE ETC.) Versus THE STATE OF ASSAM AND 9 ORS.	MS. S B CHOUDHURY	SC, PNRD GA, ASSAM SC, AG
51	WP(C)/3063/2020	RIJU MONI BORAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
52	I.A.(Civil)/1605/2021 WP(C) 7571/18(D/O) in WP(C)/7571/2018	ASHOK SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR G J SARMA MS U DAS MS B DAS MS. B R KALITA	
53	WP(C)/5730/2021	NAZRUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY G UDDIN MS. P ADHIKARI	GA, ASSAM MR. K GOSWAMI SC, AFDC

54	WP(C)/5968/2021 FIXED	SUMBAR MUSHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
55	Cont.Cas(C)/149/2022 B/O	AMAL BHATTACHARJEE Versus JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
56	WP(C)/207/2022	PRATIBHA HAZAWARY AND 7 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA	SC, P AND R.D. GA, ASSAM
	WITH			
57	WP(C)/6269/2022	RIJU DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. R MAJUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	SC, APDCL
58	Cont.Cas(C)/226/2022 B/O	SMTI. BHAGYABATI TUMUNG AND 12 ORS Versus GAURI SANKAR DAS, ACS AND ANR	MR I HAQUE	MR D KALITA (R-2) MR. D NATH (R-2)
59	Cont.Cas(C)/277/2022	BHABEN BHARALI Versus BIBHASH MODI AND ANR	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. R DHAR
60	Cont.Cas(C)/320/2022	NAZMUL HOQUE BARBHUIYA Versus ALOK KUMAR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R DUBEY SC, ELECTION COMMISSION.
61	WP(C)/1576/2022	NABA JYOTI MAHANTA Versus THE STATE OF ASSAM AND 5 ORS.	S. J. SAHARIAH	GA, ASSAM
62	I.A.(Civil)/3051/2022 in WP(C)/2975/2014	ABHIJIT DEORI Versus THE OIL INDIA LTD. and 2 ORS	MR. K N CHOUDHURY MR. R M DEKA	SC, OIL
	WITH WP(C)/2975/2014	BASAB DUTTA TALUKDAR and ANR. Versus THE OIL INDIA LTD. and 3 ORS	MR.K N CHOUDHURY MR.J PATOWARY MR.R M DEKA MR.P P MEDHI	MR.S N SARMA SC, OIL
63	WP(C)/5441/2022	PRAHLAD HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. K K PHUKAN MS J BORUAH	SC, P AND R.D. GA, ASSAM
		<u>STAY MATTERS</u>		
64	I.A.(Civil)/1618/2021 in WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR D J DAS	SC, GHC
	WITH WP(C)/3845/2021	SAFIQUR RAHMAN AND 19 ORS. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MRS. K BARPUZARI (R - 5) MR. A CHAMUAH (R - 5) MR. B KONWAR (R - 5) MS D DUTTA (R - 5) SC, GHC
	WITH			
65	WP(C)/1376/2019	CHAM CHUN NAHAR AHMED AND 8 ORS. Versus THE GAUHATI HIGH COURT AND 47 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA	MR A D CHOUDHURY (R-7 TO 48) MR. T CHAKRABORTY (R-7 TO 48) MR. D CHOUDHURY (R-7 TO 48) MR. P DUTTA (R-7 TO 48) MR A DUTTA (R-7 TO 48) SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
2	WP(C)/3142/2018 FIXED	HANIFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K A MAZUMDER MD E AHMED MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. L R MAZUMDER MR. A Z AHMED MR I HOQUE
	WITH WP(C)/2852/2018	AMBIA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I HUSSAIN MR. L R MAZUMDER S BEGUM	GA, ASSAM
4	WP(C)/4588/2020	ARJUN PRASAD HARIJAN Versus UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
5	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R- 7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
6	WP(C)/916/2021 FIXED	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	MR. R R Gogoi SC, FOREST
	WITH I.A.(Civil)/1750/2021 in WP(C)/916/2021	SMT NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 4 ORS	MRS M D CHOWDHURY MS. R K SAINI	SC, FOREST

	WITH I.A.(Civil)/1625/2022 in WP(C)/916/2021	NIRAMONI BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, FOREST
7	WP(C)/3503/2021 FIXED	BAHADUR SINGH Versus THE UNION OF INDIA AND 4 ORS	MS. P BARUAH MR TAPAS DAS	MR. S K MEDHI (r-1 to 5) ASSTT.S.G.I.
8	WP(C)/3605/2021	NAWAZ HUSSAIN KABIR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T DEURI	GA, ASSAM SC, APSC MR. P P DUTTA SC, FINANCE DEPTT.
9	WP(C)/3668/2021	NITYANANDA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	SC, AG MR. K K BHATTACHARYYA (GA ASSAM, R-2) MR P NAYAK (SC, GENERAL ADMINISTRATION DEPT., R-1) SC, REVENUE
10	WP(C)/3917/2021	NARENDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD R ISLAM MR D N SARMA S K DAS	SC, PNRD GA, ASSAM SC, FINANCE
11	WP(C)/5706/2021	RAFIQUL ISLAM AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
12	WP(C)/5899/2021	SUMIT WARY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS	MR B M DEKA MS D MAHANTA	SC, APDCL
13	WP(C)/6188/2021	KISHOR KUMAR KANOO AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FINANCE SC, P H E SC, PERSONNEL DEPT.
14	WP(C)/6780/2021	MD. TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
15	WITH WP(C)/3639/2021	MD TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.
16	WP(C)/6817/2021	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
17	WP(C)/6919/2021	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM, R-1,2,3,5) MR A CHALIHA (SC, FINANCE DEPT., R-4)
18	WP(C)/7075/2021	MANALISHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
19	WP(C)/7363/2021	SRIMATI ALAY GHOSH Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH	SC, AG MR. R BORPUJARI (R NO.4) SC, HEALTH
20	WP(C)/7383/2021	SUMUR UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
21	WP(C)/123/2022	KUNAL KISHORE (IRLA NO. 7139) Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R DEVI ASSTT.S.G.I.

22	WP(C)/589/2022	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR H K BARUAH MR. U J SAIKIA MR. D BHUYAN	MR. J HANDIQUE, SC, REVENUE DEPTT. (R-1,2) SC, REVENUE MR. R BORPUJARI, SC, FINANCE (R-3)
23	WP(C)/1113/2022	MD. TAJID ALI BEPARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, P AND R.D. SC, FINANCE
24	WP(C)/1636/2022 WITH LCR	THE INDUSTRIAL CO OPERATIVE BANK LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA MS S DAS MR S SARMAH	MR A DASGUPTA (r-5) GA, ASSAM MR S CHAKRABORTY MS B DAS (r-5)
25	WP(C)/1725/2022	ON THE DEATH OF PRASANNA CH BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL
26	WP(C)/1816/2022	SMTI SALIL KONA NATH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR. S K GHOSH MR S NATH	GA, ASSAM SC, AG MR. S DUTTA (R-2 TO 5)
27	WP(C)/2962/2022	NAGEN DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. L MOHAN MR. P GOGOI	SC, FINANCE AND TAXATION
28	WP(C)/3756/2022	MUKHTARUL AZAD HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. S N TAMULI MS. A BEGUM P DEKA	MR. C S HAZARIKA (R3, R4) GA, ASSAM
29	WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
30	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI Versus THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MS. R B BORA (R-7) MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.

ORDERS

31	WP(C)/413/2014 WITH WP(C)/2323/2014(D/O)	SMTI RITAMONI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.J RAJKUMARI MR.P J SAIKIA MS.R GOGOI MS.B GOGOI	GA, ASSAM SC, SOCIAL WELFARE
32	WP(C)/5124/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) SC, L C
33	WITH WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
34	WP(C)/7257/2016	KRISHNA PRIYA DAS Versus THE STATE OF ASSAM and 8 ORS.	MS. B BHUYAN MS. N BORAH	MRS. R MOMTAZR-9 MS. N CHOUDHURY(R7) MR. A KHOUND(R7) MR. ALHAJJ INAM UDDIN(R- 9) SC, SOCIAL WELFARE
35	Cont.Cas(C)/108/2019	BAPAN DAS AND 2 ORS. Versus MUNINDRA SHARMA AND ANR.	MR. M H RAJBARBHUIYAN MR K L GUPTA, CONTEMNOR MS S RASUL	MR. S K TALUKDAR MS. S T BOKTH
36	Cont.Cas(C)/284/2019	NURJAHAN BEGUM MAZUMDER Versus S. JAGANNATHAN, IAS AND 4 ORS.	MR. A B T HAQUE	MR. M BHAGABATI MR G BAISHYA MR. S K MEDHI MR R DHAR MS. M HAZARIKA (R4) MD. A HASSAN MS. B BORA
37	Cont.Cas(C)/310/2019	MANBAR ALI Versus DEBESWAR MALAKAR and ANR.	MR D DAS MR. K MOHAMMED	MR. S BORA SC, GMC

38	Cont.Cas(C)/363/2019	JAMAL UDDIN AHMED Versus ANURAG GOEL AND 2 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	MR J CHUTIYA MS. S KEMPRAI
39	Cont.Cas(C)/381/2019	ANIL KUMAR Versus LIEUTENANT GENERAL SUKHDEEP SANGWAN	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY
40	Cont.Cas(C)/395/2020 FIXED	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
41	Cont.Cas(C)/368/2021	CT/GD DILIP HAZAARIKA FORCE NO.065137276 Versus PAMULA KISHORE AND ANR.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. R K D CHOUDHURY (R1, R2) MS. L DEVI (R1, R2)
WITH				
42	WP(C)/5253/2022	DILIP HAZARIKA Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA	MRS. R DEVI ASSTT.S.G.I.
43	Cont.Cas(C)/492/2021 FIXED	DINESH SARMAH Versus RAMENDRA NATH SARMA	MR. S BORA MS J RAJKUMARI	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH
44	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
WITH				
	WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
45	Cont.Cas(C)/305/2022	NARAYAN CH DE Versus RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. D NATH MR P NAYAK
46	WP(C)/402/2022	ABHIJIT DAS Versus THE STATE OF ASSAM AND 12 ORS	MR J PAYENG MR D TAYE MR. B HALDAR	SC, APSC SC, PWD
47	I.A.(Civil)/506/2022 B/O, WITH WP(C)/1146/2020 (D/O) in WP(C)/1146/2020	SURUS BANO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHID MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
48	I.A.(Civil)/2478/2022 WITH WP(C)/4489/2022(D/O) in WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
49	WP(C)/6311/2022 FIXED	ISMAT JASMIN Versus THE STATE OF ASSAM AND 19 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	SC, P AND R.D. SC, APSC MR. D P BORAH
HEARING				
50	WP(C)/8755/2019 FIXED	GS 178624 N TURNER YASHWANT SINGH JAMWAL AND 40 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MS. P BARUAH MR TAPAS DAS	MR H GUPTA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.34-52), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./519/2022	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 2 ORS	MR J C GAUR M. DEY	PP, ASSAM
2	AB/3139/2022	ALI HOSEN Versus THE STATE OF ASSAM	MR. N M SARKAR	PP, ASSAM
3	AB/3140/2022	SHAHID KHAN @ SAHID KHAN AND ANR. Versus THE STATE OF ASSAM	MS. M MALLIK MS. P ADHIKARI MR. B HUSSAIN	PP, ASSAM
4	AB/3182/2022	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	AB/3186/2022	MD. SAHED ALI Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
6	AB/3187/2022	JEHERUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	AB/3191/2022 B/O	PRABHAT NATH Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
8	AB/3192/2022	SAFIUR ALI @ SOFIUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./92/2021 WITH LCR 1 FILE	NUR NOBI AHMED Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	MR T T MONI MR S HUSSAIN MR. S A B KHABIR PP, ASSAM
10	Crl.Pet./139/2021 WITH LCR 3 FILES	KANURAM BORDOLOI Versus SMTI BUDHESWARI MAHANTA BORDOLOI	MS N BEGUM MR. K SINGHA	

11	Crl.Rev.P./181/2021	RAJEEV KUMAR KHANNA Versus CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
12	W.P.(Crl.)/1/2022	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	H A AHMED (r-8 to 15) GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) MR A S SK (r-8 to 15)
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2589/2022 FIXED	PIYAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
14	Bail Appln./2750/2022 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
15	Bail Appln./2775/2022 FIXED	UMADE ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/4386/2021 FIXED	KOMLARUN BEGUM LASKAR @ KOMLARUN NESSA LASKAR AND 12 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM
17	AB/1915/2022	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
18	AB/2049/2022	LOHIT BORDOLOI Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
19	AB/2121/2022	NILCHAND SIDDA AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
20	AB/2214/2022	BHABANI RANI BRAHMA @ BHABANI BRAHMA Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
21	AB/2250/2022 FIXED	NAYAN KRO Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
22	AB/2284/2022	SHAMEEM AHMED AND ANR Versus THE STATE OF ASSAM	MR. S BANIK MR. D. BORAH	PP, ASSAM
23	AB/2395/2022	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	
24	AB/2413/2022	SUNIL GUPTA Versus THE STATE OF ASSAM	MR. S DEKA MR. B. DUTTA MR. S BOIRAGI MR. D GOGOI MS. J BORO MR J DAS	PP, ASSAM
25	AB/2569/2022	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS Versus THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
26	AB/2589/2022	AMRIT BORAH AND ANR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

27	AB/2693/2022	HIRAN ALI Versus THE STATE OF ASSAM	MR. A GANGULY MR. M HASAN MS. M ROY MR T CHHETRI	PP, ASSAM
28	AB/2743/2022	PALLABI DEHINGIA Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
29	AB/2886/2022 FIXED	PALLAVI RABHA @ PALLABI RABHA Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	A SAIKIA (FOR INFORMANT) MS S BORUAH (FOR INFORMANT) PP, ASSAM
30	AB/2905/2022 FIXED	JIVAN DEBNATH AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
	WITH I.A.(CrI.)/637/2022 in AB/2905/2022	JIVAN DEBNATH AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
31	AB/2913/2022	THOKCHOM SURJIT SINGH Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
32	AB/3031/2022 FIXED	AZED AKRAM Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
33	AB/3052/2022 FIXED	MD. NASIR ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
ORDERS				
34	CrI.Rev.P./402/2018	MD. AFJAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
35	Review.Pet./113/2021 CRP(I/O) 77/2019(D/O)	BABULAL SURANA Versus MEENA PAUL AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. R CHOUDHURY MS. S K NARGIS (r-1,2) MR N RAHMAN MS F N ZAMAN MS. A MESEN (r-1,2) MS J BEGUM (r-1,2)
36	CrI.A./213/2021 WITH OFFICE NOTE, LCR 5 FILES	AJOY DAS AND 3 ORS. Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
37	I.A.(Civil)/953/2021 MAC.APP. 98/2017(D/O) in MACApp./98/2017	ORIENTAL INSURANCE COMPANY LTD. Versus NITANJALI DEVI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SARMA
38	Review.Pet./41/2022 CRP(I/O) 32/2022	MAHIMA SINGH AND ANR. Versus THE CIRCLE OFFICER AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM MR. S BANIK
39	I.A.(CrI.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018 WITH I.A.(CrI.)/472/2019	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S C BISWAS	
		NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY
40	I.A.(CrI.)/625/2022 in CrI.Rev.P./453/2022	VIVEK SINGH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM

	WITH Crl.Rev.P./453/2022	THE STATE OF ASSAM Versus VIVEK SINGH		
41	I.A.(Crl.)/628/2022 in Crl.Rev.P./408/2022	SAURAV BARMAN Versus LAKHESWAR BODO	MR. N SHARMA B K SINGHA	PP, ASSAM
	WITH Crl.Rev.P./408/2022	LAKHESWAR BODO Versus SAURAV BARMAN	MR. P K MUNIR	MR. N SHARMA B K SINGHA
42	I.A.(Civil)/3113/2022 in CRP/75/2015	M/S J.D. PHARMACEUTICALS and 3 ORS Versus THE STATE OF ASSAM and 3 ORS		SC, HEALTH AND F W
	WITH CRP/75/2015 CAVT. NO. & 210//15	THE STATE OF ASSAM and 3 ORS Versus M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR

STAY MATTERS

43	Crl.Rev.P./211/2021 PART-HEARD	BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
44	Crl.Rev.P./175/2019 WITH LCR 4 FILES	BHUYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
45	Crl.Rev.P./220/2019 WITH LCR 4 FILES	RATAN DAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R HUSSAIN MR. R HUSSAIN MR. M K BORAH (P1,P2) MR N AHMED MR A ALI MR. V SHARMA	MR. N ISLAM (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2227/2022 (AT 10:30 AM)	NATUNJOY NUNISA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
ADMISSION				
2	Crl.Pet./469/2018	JITF WATER INFRASTRUCTURE LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	PP, ASSAM
3	Crl.Pet./925/2019	DINDAYAL AGARWALA Versus THE STATE OF ASSAM AND ANR.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. S AGARWAL PP, ASSAM
4	Crl.Rev.P./90/2020	SMTI MANJU PAUL Versus SMTI MOUSUMI DAS @ SUMI DAS AND 2 ORS.	MR. S DEKA MR. B. DUTTA MS. J BORO	MR. A K GUPTA MR. R S MISHRA
5	Crl.Pet./735/2021 WITH LCR 1 FILE	SAUMENDRA KUMAR BARUA AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. N DEKA MR. M GOGOI MR A R BAROOAH	MR T H HAZARIKA (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR N AHMED (R-2) PP, ASSAM
6	Tr.P.(Crl.)/1/2022 WITH LCR, B/O	SYED RAJU ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR N N UPADHYAYA MR B C MUCHAHARY	MR R K DUTTA (r-2) MR. S DUTTA (r-2) PP, ASSAM
7	Crl.A./232/2022 WITH LCR 4 FILES	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA	PP, ASSAM
8	WITH Crl.A./105/2020	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	
9	WITH Crl.A./125/2022	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	

10	WITH Crl.A./234/2022	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA MS N KALITA	MR D SAIKIA (R-1) MR. A BHATTACHARYYA (R-1) PP, ASSAM (R-2)
11	Crl.A./248/2022	MOHESH ORANG @ SANJAY @ MOHESH URANG Versus THE STATE OF ASSAM AND ANR.		PP, ASSAM
12	Crl.Rev.P./426/2022 WITH LCR 1 FILE	ABDUL KALAM Versus REJINA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D F A AHMED MR R DAS
<u>BAIL HEARING</u>				
13	AB/2754/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	AB/2758/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	AB/2797/2022	ABDUL KADER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
16	Crl.A./221/2014 WITH OFFICE NOTE, LCR 5 FILES	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MS.K DUTTA	PP, ASSAM
17	Crl.A./332/2017	SHRI DILIP DAS Versus SHRI RANTU KALITA	MR.M SARMA MS.I GOHAIN	
18	Crl.A./308/2018 WITH OFFICE NOTE, LCR 4 FILES	NUR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
19	Crl.Pet./416/2019	IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR B ISLAM	PP, ASSAM
20	Crl.Pet./947/2019 WITH LCR 4 FILES, B/O	M/S. JAIN ENTERPRISE Versus M/S. ATAL STORES AND 3 ORS.	MR K AGARWAL MR. A K CHAUDHURY MR D AKRAM MS R SAIKIA	PP, ASSAM (R4)
21	Crl.A./27/2020 WITH LCR 4 FILES	MD. NURUL ALI @ NURUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
22	Crl.A./215/2020 WITH OFFICE NOTE, LCR 6 FILES	PALLAB CHUTIA @ KHIRUD Versus THE STATE OF ASSAM AND ANR	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
23	Crl.L.P./19/2021 in Crl.A./8193/2021	JUNU SONOWAL Versus PRATUL SARMA	DR. R SARMAH MS. M PAUL	
	WITH Crl.A./8193/2021 (Filing Number)	JUNU SONWAL Versus PRATUL SARMA A	DR. R SARMAH	
24	I.A.(Crl.)/356/2021 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1 in Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MR. P RAHMAN MR A HAQUE	PP, ASSAM

	WITH Crl.A./146/2021	ANNAS ALI Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR. J AHMED MR. S ISLAM MR. P RAHMAN MR A HAQUE MS. A KAUSHAR	PP, ASSAM
25	Crl.L.P./57/2022 in Crl.A./3062/2021	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR.	MR. D NANDI MS P SARMAH	PP, ASSAM
	WITH Crl.A./3062/2021 (Filing Number)	SANJIT RAM PHOOKAN @ PHOOKUN Versus THE STATE OF ASSAM AND ANR. F	MR. D NANDI	
26	Crl.A./161/2022 WITH LCR 6 FILES	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
	WITH I.A.(Crl.)/388/2022 in Crl.A./161/2022	ELIA BANDA . Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MS. P DAS	PP, ASSAM
27	Crl.Pet./359/2022 WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
28	I.A.(Crl.)/455/2022 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH Crl.A./195/2022	MANASH CHAKRABORTY Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P ADHIKARI (R2) PP, ASSAM
29	I.A.(Crl.)/536/2022 WITH OFFICE NOTE in CRL.A(J)/7266/2022	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
	WITH CRL.A(J)/7266/2022 (Filing Number)	BIDYUT RAJBHAR Versus THE STATE OF ASSAM AND ANR. A	DR. B N GOGOI	
30	I.A.(Crl.)/579/2022 in Crl.Rev.P./5511/2022	RABI DEB @ RABINDRA DEB Versus MUNNI DEB	MR J R LASKAR	
	WITH Crl.Rev.P./5511/2022 (Filing Number)	RABI DEB @ RABINDRA DEB Versus MUNNI DEB (E)	MR J R LASKAR	
31	I.A.(Crl.)/601/2022 FIXED in Crl.Rev.P./8153/2022	AMINUL ISLAM BARLASKAR @ MUNNA Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	PP, ASSAM
	WITH Crl.Rev.P./8153/2022 (Filing Number)	AMINUL ISLAM BARLASKAR @ MUNNA Versus THE STATE OF ASSAM AND ANR. -F	MS. R CHOUDHURY	
32	Crl.Pet./754/2022 WITH LCR 2 FILES	AFSER KHAN AND ANR. Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
<u>STAY MATTERS</u>				
33	Crl.Rev.P./127/2016 WITH LCR 3 FILES	UTPAL SARMA Versus THE STATE OF ASSAM	MR.B DEKA MR.P JAIN MR.K BHARDWAJ	PP, ASSAM
34	Crl.Pet./1006/2016 WITH LCR 3 FILES	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
35	Crl.Rev.P./452/2017 WITH LCR 4 FILES	DEBESH GOSWAMI Versus THE STATE OF ASSAM and ANR.	MS.K KHAN MS.A DAS MS.P CHAKRABORTY	MR. A K DAS (R2) MR. M J GOGOI (R2) PP, ASSAM

36	Crl.Rev.P./487/2017 WITH LCR 4 FILES	NOLIN RAJKHOWA and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	R SARMA,R PP, ASSAM
37	Crl.Pet./208/2018	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI SC, EXCISE DEPTT. PP, ASSAM
38	Crl.Pet./518/2019	DR. ROBIN DOLEY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR H K NATH	MR. A K GUPTA (R2) MR. R S MISHRA (R2) PP, ASSAM
39	Crl.Pet./1091/2019	SAHER UDDIN @ SAHER ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA	MRS. B GOGOI MR. A SARMAH PP, ASSAM
40	Crl.Pet./1408/2019 WITH LCR 1 FILE	PRASANTA KUMAR BORA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	MR. A KHANIKAR MR. D P GOSWAMI PP, ASSAM
41	Crl.Pet./609/2020 WITH LCR 2 FILES	ANJUMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR D KALITA MR M RAHMAN	MR. R K JAIN (R-2) TRISHNA RAMCHIARY (R-2) PP, ASSAM
42	Crl.Pet./114/2022 WITH LCR 1 FILE	RATAN PAUL AND ANR Versus THE EMPLOYEES STATE INSURANCE CORPORATION	MR. U K BARMAN MR H ALI MR. R KONWAR	SC, ESIC
43	I.A.(Crl.)/614/2022 in Crl.Pet./1211/2018	PABAN BHARADWAJ Versus DUL SAIKIA AND 2 ORS.	MR P BHARDWAJ	MR. K SINGHA PP, ASSAM
	WITH Crl.Pet./1211/2018	JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR.	MR. K SINGHA	MR P BHARDWAJ (R2) PP, ASSAM
44	Crl.Pet./625/2022 WITH LCR 2 FILES	LAKHESWAR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ON MONDAY, TUESDAY AND WEDNESDAY ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/4/2016 WITH LCR, FIXED	ACCRESCENT WAY MARKETING PVT LTD and 2 ORS Versus SMT ALPANA DUTTA and 36 ORS	MR G P BHOWMIK MR. G SAIKIA MR. R HAZARIKA MS. M KALITA	MR. P D NAIR (R1-R37) MR G ALAM (R1-R37) MR. H ROHMAN (R1-R37) MR. D NAG (R1-R37)
2	MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	
	WITH I.A.(Civil)/3807/2017 in MACApp./581/2017	UNITED INDIA INSURANCE CO. LTD Versus SMTI BIBHA GOSWAMI CHOUDHURY and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	
3	CRP/40/2022	UTPAL RAJBONGSHI Versus M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN
4	MFA/97/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR. S CHAUHAN MR. A R SHOME MR B PUSHILAL
	WITH I.A.(Civil)/3109/2022 in MFA/97/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI BIJU BISWAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S CHAUHAN MR. S CHAUHAN MR. A R SHOME MR B PUSHILAL
5	MACApp./692/2022	MD GONI MIYA and ANR Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. M A SHEIKH MD.M H CHOUDHURY MR.M RAHMAN MR.M HOSSAIN MS.F INTAZ	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA MS. M CHOUDHURY (R1) MS M GAZLOO (R1)

6	MACApp./728/2022	MUSST. RAHIMA KHATUN AND 2 ORS Versus SMTI. SHEFELI DEBNATH AND 2 ORS	MS.N MODI MS.M CHOUDHURY MR C P SHARMA MR.N KALITA MR.S DUTTA MR.SIDHANT DUTTA	MS P PATHAK MR. U K DUTTA MR. B KAKATI MR. K BORAH MS. S BISWAS MR. M RAHMAN MR. B KASHYAP
7	MACApp./751/2022	ROUSHANARA BEGUM AND 3 ORS Versus ORIENTAL INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE MR. B J MUKHERJEE	MR. S K GOSWAMI (R1) MR. A KALITA (R1) MR. R SHARMA (R1)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
8	RSA/74/2022 FIXED	JINI RAJKUMARI Versus DIPAK SINGHA AND 3 ORS.	MR. S K GHOSH MS F AHMED	
9	RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
10	RSA/137/2022	SRI GANESH DEKA AND ANR Versus ON THE DEATH OF DHARANI KEOT (PATHAK) HIS LEGAL HEIRS - SRI BHABESH PATHAK AND ANR	MR A N AHMED	
<u>ORDERS</u>				
11	MACApp./65/2015 WITH LCR, FIXED	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	MS A SAIKIA MR T KALITA MR. A KAKATI MS M DEY MR S KHAN
	WITH MC/1037/2015 in MACApp./65/2015	SMTI MALOBIKA GOSWAMI BORPUJARI Versus SMTI RENU BORAH and 3 ORS	MR.D BARUAH MR.P HANDIQUE	
12	I.A./2505/2015 FIXED in MACApp./260897/2015	MD. DIDARAT ALI Versus MRS. MINU BEGUM and 6 ORS,	MR.P K GOGOI MR.N AHMED MR.B BURAGOHAİN MR.J P KACHARI	MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7)
	WITH MACApp./260897/2015 (Filing Number)	MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS		
13	CRP/132/2017 WITH LCR	ON THE DEATH OF PRITI RANI NANDI, HER LEGAL HEIRS- PARIMAL KUMAR NANDI AND 4 ORS Versus PRADIP CHAKRABORTY	MS.F AHMED	
14	MACApp./204/2017 WITH LCR	THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
	WITH I.A.(Civil)/1384/2017 in MACApp./204/2017	THE ORIENTAL INSURANCE CO. LTD Versus SRI UDAY CHANDRA DAS and 2 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	

15	WITH MACApp./207/2017	THE ORIENTAL INSURANCE CO LTD Versus SMTI MALATI BARMAN and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1) MR.S DAS(R-1)
16	WITH MACApp./208/2017	THE ORIENTAL INSURANCE CO. LTD Versus SMT REENA DAS and 4 ORS	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR.K BHATTACHARJEE(R-1-3) MR.S DAS(R- 1-3) MR. K R PATGIRI
17	RSA/99/2018	BADRUZZAMAN and 23 ORS Versus SARIF UDDIN and 11 ORS,	MR A R BHUYAN MR.S K GHOSH MS F AHMED	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
18	RSA/109/2018	CHANDRA KANTA NATH and 3 ORS. Versus KISHORE KUMAR NATH and 4 ORS.	MR. A C SARMA MR. P CHAKRABORTY MR. B HALDAR	MR. G C PHUKAN (R1, R2, R3 & R5) MR. S K SINGH (R1, R2, R3 & R5) MR. K GOGOI (R1, R2, R3 & R5)
19	RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
	WITH I.A.(Civil)/2352/2018 in RSA/184/2018	ATUL DAS Versus SMT BIJAYA MAHANTA	MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. U BHATTACHARYA MR. T P DAS	
20	RSA/262/2019	MD. ABDUL BARI AND 6 ORS Versus SHRI BOCHA SINGHA AND 9 ORS	MR. N DHAR MR. N H LASKAR MS. S DASGUPTA MS. C KHAKHLARY	
21	CRP(IO)/265/2019	NOOR UDDIN Versus FAIZUR RAHMAN @ AYAS ALI AND 10 ORS.	MR D DEKA MR. M A CHOUDHURY MR N J KUMAR MR. R KAMAN	MR. R K D CHOUDHURY MR H R CHOUDHURY
22	I.A.(Civil)/839/2019 FIXED in MACApp./17993/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	
	WITH MACApp./17993/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI MAHILA BALA RAY AND 2 ORS		
23	I.A.(Civil)/1678/2019 FIXED in MACApp./246756/2015 WITH MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	C.G.C. MRS. A GAYAN	
	WITH MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR Versus SMT TASERING LHAMU	MRSR BORAH	
24	I.A.(Civil)/2323/2019 FIXED in RSA/7491/2019 WITH RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
	WITH RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN		
25	I.A.(Civil)/2431/2019 FIXED in MACApp./7776/2019 WITH MACApp./7776/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NRIPEN CH. DEKA AND 2 ORS.	MRS. B ACHARYA MR. A ACHARYA	
	WITH MACApp./7776/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus SRI NIPEN CH. DEKA AND 2 ORS		

26	I.A.(Civil)/2499/2019 FIXED in MACApp./991/2019 WITH MACApp./991/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD., Versus SMTI. SARASWATI PURBA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
27	CRP(IO)/48/2020	NATIONAL INSURANCE COMPANY LTD Versus SMTI SARASWATI PURBA AND 6 ORS MUKTINATH SONOWAL (CHUTIA) Versus SARIFAT ALI AND ANR.	MR. R J BORDOLOI MR. A BURAGOHAIN MR. R ALI	MR. B J GHOSH (r-1) MR H RAHMAN (r-1) MR. B HAZARIKA (r-1)
28	RFA/60/2020	BHASKAR KR. BAISHYA Versus SMTI. USHA RANI BAISHYA AND 3 ORS.	MR. T U LASKAR MR. N DHAR	MR. S SARMA (r-2) MR. J DEKA (r-1) MR. T K BHUYAN (r-3,4) MR. S K DEKA (r-2)
	WITH I.A.(Civil)/3131/2022 WITH LCR in RFA/60/2020	PRANAB JYOTI BAISHYA Versus BHASKAR KR. BAISHYA AND 3 ORS.	MR S SARMA MR. T K BHUYAN MR. S K DEKA	MR. T U LASKAR
29	Tr.P.(C)./29/2021	RAJANI JALAN MODI Versus MINTU MODI	MR. A ALAM MD. R ALI MR. M ALAM	
30	CRP/73/2021 CAVT. NO.07192/021,	RUMA PAUL CHOWDHURY AND 2 ORS Versus JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
31	RSA/95/2021 WITH LCR	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR	DR. P K GOSWAMI MR A BARMAN	MR. T J MAHANTA (R-1,2) MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)
	WITH I.A.(Civil)/1515/2022 in RSA/95/2021	JARADA HAZARIKA AND ANR Versus PURNANANDA HAZARIKA	MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)	MR P K GOSWAMI MR A BARMAN
32	I.A.(Civil)/2467/2021 FIXED in RSA/12064/2019	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
	WITH RSA/12064/2019 (Filing Number)	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/3788/2019	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/2468/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
	WITH I.A.(Civil)/2469/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
33	MACApp./27/2022	NATIONAL INSURANCE COMPANY LTD. Versus BHAGYA KARMAKAR AND 3 ORS.	MRS. S ROY MS P SHILL	MR. A AHMED (r-1 to 3) MR. I U CHOWDHURY (r-1 to 3) U U KHAN (r-1 to 3)
34	FAO/48/2022 FIXED	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA
	WITH I.A.(Civil)/2936/2022 in FAO/48/2022	PALLAB GOGOI AND ANR. Versus GUNADA GOGOI AND 4 ORS.	MR N M HAZARIKA	

35	FAO/50/2022 WITH LCR, FIXED	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
	WITH I.A.(Civil)/2779/2022 in FAO/50/2022	RUNITA YASMIN Versus MD. ASAD ALI	MR. S K GHOSH MS F AHMED	
36	Review.Pet./98/2022 MFA 14/2022(D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAİN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAİN MS A DEVI	
37	CRP/99/2022 FIXED	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	MR D C NATH (R1.1, R1.2, R1.3) MR. C SHARMA (R1.1, R1.2, R1.3) MR. D KALITA (R2) MS. A RANA (R2)
	WITH I.A.(Civil)/2722/2022 in CRP/99/2022	ON THE DEATH OF JAMUNA DEVI Versus ON THE DEATH OF MD. IMRAN ALI AND 6 ORS	MRS. U BARUAH MR S KHOUND MR D J MEDHI	
38	CRP/108/2022 FIXED	SUTAPA DEY and 4 ORS. Versus BHAGWATI DEVI KHEMANI and 4 ORS.	MR P S DEKA	MR G RAHUL
39	Review.Pet./132/2022 WP(C) 7263/2015(D/O)	DASHRATH YADAV AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR R S CHAUHAN	SC, FOREST
40	CRP(IO)/213/2022 FIXED	MD. ISMAIL ALI AND 2 ORS Versus HARI GOPAL BISWAS AND 3 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH			
41	CRP(IO)/87/2022	HARI GOPAL BISWAS Versus MD. ISMAIL ALI AND 2 ORS	MS. B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
42	I.A.(Civil)/658/2022 FIXED in MACApp./1401/2022	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	MR. S DUTTA (r-4) MS. M CHOUDHURY (r-4) MS C BORAH (r-4)
	WITH MACApp./1401/2022 (Filing Number)	DHRUBOJIT MEDHI Versus THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS. B	MR. A R AGARWALA	
43	I.A.(Civil)/1419/2022 in RSA/160/2010(D/O) in RSA/160/2010	LABARAM KALITA, Versus MD. KURBAN ALI,	N CHAUDHURY	
	WITH I.A.(Civil)/1324/2022	MD. KURBAN ALI, Versus LABARAM KALITA,	MR. N ISLAM MR. N AHMED	MR. N AHMED MR. N CHOUDHURY
	WITH I.A.(Civil)/1396/2022	LABARAM KALITA, Versus MD. KURBAN ALI,	N CHAUDHURY	
44	I.A.(Civil)/2288/2022 in RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS Versus KARTIK KARMAKAR AND ANR	MR. S BISWAS	MS. P UPADHYAY

	WITH RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI	MR.P UPADHYAY FOR CAVEATOR MRT BORA
	WITH MC/462/2014 in RSA/59/2014	GOPAL CHANDRA SEAL @ DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.B K GHOSH MR.C GOSWAMI	MRT BORA MR.P UPADHYAY FOR CAVEATOR
45	I.A.(Civil)/2435/2022 in RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, PWD
	WITH RSA/102/2022	FOIZUL HOQUE @ FOIZUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS.	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM
46	I.A.(Civil)/2656/2022 FIXED in MACApp./619/2022	THE ORIENTAL INSURANCE CO. LTD . Versus HERAMBA DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH MACApp./619/2022	THE ORIENTAL INSURANCE CO. LTD . Versus HERAMBA DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
47	I.A.(Civil)/3036/2022 FIXED in RSA/118/2017	LALIT CHETTRY and 2 ORS Versus GOVINDA TEWARI and 2 ORS	MR J K PARAJULI MR. S K CHAKRABORTY	MS. B CHOUDHURY
	WITH RSA/118/2017	GOVINDA TEWARI and 2 ORS Versus LALIT CHETRY and 2 ORS	MS.B CHOUDHURY MR.S SAHU MS.J DAS	MR.J K PARAJULI(R- 1-3) MR.S K CHAKRABORTYR- 1-3 MRS.N S PARAJULI(R- 1-3)
HEARING				
48	MACApp./1014/2018 WITH LCR, FIXED	SUDARSAN YADAV @ MUNNA YADAV Versus RUMA ROY AND ANR	MR. A R AGARWALA	MR S S SHARMA (R2) A G CHOUDHURY MS L SHARMA (R2) MR. B J MUKHERJEE (R2)
STAY MATTERS				
49	Tr.P.(C)./77/2021 FIXED	FATEMA KHATUN Versus RIYAZ HUSSAIN	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
50	CRP/82/2022 FIXED	SMTI. PARBATI CHAKRABORTY Versus AMAL CHAKRABORTY	MR. P C DEY	
51	CRP/101/2022 FIXED	PRABINDRA KUMAR BORDOLOI Versus MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
52	CRP(IO)/215/2022 FIXED	MD. IDRISH ALI Versus GANESH DAS AND 4 ORS.	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN	MS. P BHATTACHARYA (R1 TO R5) MR. A BORUA (R1 TO R5)
53	CRP(IO)/222/2022 FIXED	JALAL UDDIN AND 14 ORS Versus BASIR UDDIN BARBHUIYA AND 6 ORS	MR. S ROY MR. M H LASKAR MR. M H LASKAR	

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR D C K HAZARIKA	01-11-2022	To	04-11-2022
6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.53-70),AND CIVIL BENCH (MAC.APP)),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./975/2015	MD. ABDUL MANNAN CHOUDHURY and ANR Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.R ISLAM MDE AHMED	MD A K AHMED (R2) PP, ASSAM
WITH				
2	Crl.Pet./928/2015	ABDUS SATTAR Versus THE STATE OF ASSAM AND ANR	MR.S C BISWAS MR.R ISLAM MDE AHMED	MD A K AHMED (R2) PP, ASSAM
3	Crl.Rev.P./105/2019 FIXED	SMT. PALLABI CHOUDHURY DAS Versus BRAJEN KALITA AND ANR.	DR. K U AHMED DR. K U AHMED	MR. A J SARMA MR. P D NAIR MR G ALAM PP, ASSAM (R2)
4	Crl.Pet./261/2019	SANJIB BHATTACHARJEE Versus UNION OF INDIA	MS. P BARUAH MS G SARMAH	MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
5	Crl.Pet./938/2019	SMTI. RATNA DUSAD Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MRS. R RONGMEI	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M PP, ASSAM
6	Crl.A./112/2021	M/S TECHNOMECH CONSORTIUM Versus M/S BEE KAY ENTERPRISE AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	
7	Crl.Pet./371/2021 WITH LCR 3 FILES	SAJU THACHETHUKUDY KURIAKOSE AND ANR Versus THE STATE OF ASSAM AND ANR	G UDDIN MS ANNA K P	MR C KUMAR (R-2) PP, ASSAM
8	Crl.Pet./584/2021 WITH LCR 2 FILES	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
ORDERS				
9	Crl.Pet./368/2017 WITH LCR 2 FILES	MST. HAFIJA BEGUM BARBHUIYA @ HAJAN BIBI and ANR. Versus THE STATE OF ASSAM	MR.S ROY MR.M H LASKAR	MR. U N CHETIA MR. T HALOI PP, ASSAM

10	I.A.(Cr.)/1058/2019 WITH LCR 2 FILES in Cr. Rev.P./12672/2019 WITH Cr. Rev.P./12672/2019 (Filing Number)	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	PP, ASSAM
11	Cr. Rev.P./439/2019	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR. (C)	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA PP, ASSAM
12	Cr. Pet./1363/2019 WITH LCR 2 FILES	KADAMI CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH MR. L N DIHINGIA MR. A BARUAH	PP, ASSAM
13	I.A.(Cr.)/58/2020 FIXED in Cr. Rev.P./764/2020 WITH Cr. Rev.P./764/2020 (Filing Number)	PRASHANJIT GHOSH Versus DIPANJALI NAHA GHOSH	MR. M U MAHMUD MS F N ZAMAN	MR. M K BORO
14	I.A.(Cr.)/438/2020 WITH LCR 4 FILES in Cr. A./180/2020 WITH Cr. A./180/2020	MUNNA ALI Versus THE STATE OF ASSAM AND ANR	MS. S DEVI MR. L R MAZUMDER MR M HOQUE	PP, ASSAM
15	I.A.(Cr.)/465/2020 in Cr. A./2659/2020 WITH Cr. A./2659/2020 (Filing Number)	MUNNA ALI Versus THE STATE OF ASSAM AND ANR RATUL SAIKIA Versus THE STATE OF ASSAM	MS. S DEVI MR. L R MAZUMDER MR M HOQUE MR B ACHARYYA	MR. A SARMA PP, ASSAM PP, ASSAM
16	Cr. Pet./746/2021 WITH LCR 1 FILE	RATUL SAIKIA Versus STATE OF ASSAM	MR. B K DAS MR. B PHUKAN	PP, ASSAM
17	Cr. Pet./747/2021 WITH LCR 1 FILE	SAILEN RABHA Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM
18	Cr. A./32/2022 WITH LCR 4 FILES WITH I.A.(Cr.)/306/2022 in Cr. A./32/2022	IMAN ALI Versus THE STATE OF ASSAM AND ANR SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
19	Cr. Pet./40/2022 WITH LCR 1 FILE	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
20	Cr. L.P./50/2022 WITH OFFICE NOTE in Cr. A./3029/2021 WITH Cr. A./3029/2021 (Filing Number)	BABUL BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
21	Cr. L.P./59/2022 WITH Cr. A./74/2022	SIRAJ ALI Versus THE STATE OF ASSAM AND 4 ORS. B HIRANYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MRS. R D BHUYAN MS. N M DEKA MS. N M DEKA	PP, ASSAM
22	Cr. A./74/2022	HIRANYA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. K K HANDIQUE MR J C DAS	PP, ASSAM

23	Crl.A./124/2022	ABU SAMA @ ABU SAMAD Versus THE STATE OF ASSAM AND ANR.	MR. D SARMA MR. ABU JAHID	PP, ASSAM
24	Crl.A./191/2022 WITH OFFICE NOTE, LCR 6 FILES	KULU HAZARIKA @ KUSHAL AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	MR. M K NEOG PP, ASSAM
25	I.A.(Crl.)/193/2022 in Crl.A./2339/2022 WITH Crl.A./2339/2022 (Filing Number) WITH Crl.L.P./26/2022	SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA F SHYAM SUNDER AGARWAL Versus MONTU KUMAR SAIKIA	MR. S C KEYAL MR. S C KEYAL MR. S C KEYAL	
26	I.A.(Crl.)/382/2022 WITH LCR 4 FILES in Crl.A./160/2022 WITH Crl.A./160/2022	DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR. DHANANJAY DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM PP, ASSAM
27	Crl.Rev.P./514/2022 WITH LCR 3 FILES	SATYA KALITA Versus THE STATE OF ASSAM AND ANR.	MR. K K HANDIQUE MR R KALITA	PP, ASSAM
28	I.A.(Crl.)/632/2022 WITH LCR 4 FILES in Crl.Rev.P./397/2022 WITH Crl.Rev.P./397/2022	YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR. YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. B TALUKDAR MR. K BHATTACHARJEE MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM PP, ASSAM
29	Crl.L.P./58/2022	YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. B TALUKDAR MR. K BHATTACHARJEE	PP, ASSAM
30	I.A.(Crl.)/638/2022 WITH LCR 2 FILES in Crl.Rev.P./257/2022 WITH Crl.Rev.P./257/2022	ON THE DEATH OF ANWAR HUSSAIN LASKAR HIS LEGAL HEIRS LUTHFA AKTHAR LASKAR AND 3 ORS. Versus RAMIZ UDDIN BARBHUIYA (TEACHER) AND ANR ANWAR HUSSAIN LASKAR Versus RAMIZ UDDIN BARBHUIYA AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN MS. R CHOUDHURY	PP, ASSAM A G CHOUDHURY (R-1) PP, ASSAM
31	I.A.(Crl.)/641/2022 WITH LCR 1 FILE in Crl.Rev.P./297/2022 WITH Crl.Rev.P./297/2022	ON THE DEATH OF ANWAR HUSSAIN LASKAR HIS LEGAL HEIRS LUTHFA AKTHAR LASKAR AND 3 ORS. Versus RAMIZ UDDIN BARBHUIYA (TEACHER) AND ANR ANWAR HUSSAIN LASKAR Versus RAMIZ UDDIN BARBHUIYA AND ANR	MS. R CHOUDHURY MS F N ZAMAN MS. R CHOUDHURY MS F N ZAMAN	PP, ASSAM A G CHOUDHURY (R-1) PP, ASSAM (R2)
32	Crl.Pet./859/2022	ANIL SAIKIA AND ANR Versus DEBENDRA CHANDRA SAIKIA AND ANR	MS A HUSSAIN S AHMED	PP, ASSAM
33	Crl.Pet./865/2022	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	PP, ASSAM

HEARING

34	Crl.Pet./1180/2019 FIXED	NARENDRA BORAH AND 6 ORS. Versus THE STATE OF ASSAM	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	MR S SHARMA (R2 TO R10) PP, ASSAM
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STAY MATTERS

35	Crl.Pet./307/2013 WITH LCR 2 FILES	ROHINI GOGOI and ANR. Versus THE STATE OF ASSAM AND ANR	MR. P K GOGOI MR. B BURAGOHAIN MR. J P KACHARI	MR I AHMED (R2) MD M RAHMAN (R2) PP, ASSAM
36	Crl.Rev.P./137/2017	BIREN HALOI Versus MAA KAMAKHYA ASSOCIATES and ANR.	MR.S SARMA MS.A CHETIA MR.H KALITA	MS.T ROY(R- 1&2) MS.M ROYR- 1and2
37	Crl.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
38	Crl.Pet./315/2019	SMTI. AMITA BHANSALI AND 2 ORS. Versus TAPAS KUMAR ROY AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	PP, ASSAM (R2)
39	Crl.Rev.P./55/2020 WITH LCR 4 FILES	SUNIL MIRDHA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
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6)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
7)	MR D K MISHRA	03-11-2022	To	07-11-2022
8)	MR. P P DAS	01-11-2022	To	07-11-2022
9)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
10)	MRS. B GOGOI	31-10-2022	To	02-11-2022
11)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
12)	MR. DITUL DAS	31-10-2022	To	04-11-2022
13)	MR. S KHOUND	01-11-2022	To	03-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,2nd November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P MATTERS),ON MONDAY, TUESDAY AND WEDNESDAY AFTER PART-I ADMISSIONS AND ORDERS MATTERS ARE OVER,ALONG WITH THE FOLLOWING MATTERS

IF NONE APPEARS FOR THE PETITIONERS IN CRL.REV.P. MATTERS, THE COURT MAY HEAR THOSE MATTERS BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/197/2022 FIXED	MUSTT JORINA BEGUM AND ANR Versus MD AZAD ULLAH AND 8 ORS	MS D DUTTA	
ADMISSION				
2	CRP(IO)/351/2019	INOO HAZARIKA Versus ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
3	CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
	WITH I.A.(Civil)/381/2021 in CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR.	MR D NANDI	MR. B PATHAK
4	CRP(IO)/31/2022	SUBODH RANJAN DEB Versus ON THE DEATH OF SUDHIR BEHARI DEB, HIS LEGAL HEIRS SMTI. MANJU DEB AND 4 ORS.	MR S DAS MR K DEKA	MS. P BHATTACHARYA (r-2) MS. P BHATTACHARYA (r-2) MR. A BORUA MR B S DEKA (r-2)
5	CRP/89/2022	M/S. ASSAM TEA INDUSTRIES Versus SMT. SUMAN BAORI AND 7 ORS.	MS. SUDAKSHINA K. MS. P BARUAH MS H TERANGPI MR B KAUSHIK MR. S HAZARIKA	MR. A J SAIKIA (R5) MR. B KAKATI (R5) MR G S BORO (R5)

6	CRP(IO)/167/2022	SATHIKARAPA RAIJE GOIRAH Versus LACHIT DAS AND 2 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. M U MAHMUD MR B C TALUKDAR (R-1,2,3) MS. S BIN MR K TALUKDAR (R-1,2,3) MR S H MAHMUD Q A AKHTAR MR S ISLAM
<u>ORDERS</u>				
7	MACApp./198/2011	SANJAY BORKAKOTY Versus PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
8	MACApp./866/2018 WITH LCR	SRI GANGADHAR KOCH and ANR Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS	MR. U C RABHA MR. S MATAK	MR. K BARMAN MR. R C PAUL (R- 1 and 3) MR. A PHUKAN MR. A BHARALI
9	MACApp./974/2018	SMTI NOMI HAZARIKA Versus SHRI RANA DEV SAIKIA AND 2 ORS	MR. J HANDIQUE	MR. K K BHATTA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
10	I.A.(Civil)/3957/2018 in MACApp./954/2018 WITH MACApp./954/2018	BHUBANLAL MOIBONGSA AND 4 ORS Versus JATISH DIBRA AND 2 ORS BHUBANLAL MOIBONGSA AND 4 ORS Versus JATISH DIBRA AND 2 ORS	MR. M TALUKDAR MR T PAUL MR. M TALUKDAR MR T PAUL	MR. S DUTTA MRS. S ROY MS. I DAS MRS. S ROY MS. I DAS
11	MFA/169/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SMTI NIZARA ROY and 2 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. M DEKA MR. S HAQUE MRS. R T DAS MR. N BORUAH MR K DAS MR S DAS FOR CAVEATOR
12	I.A.(Civil)/1109/2019 in CRP/221/2016 WITH CRP/221/2016	ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 3 ORS	MR. A DAS MR S DAS MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA	
13	WITH CRP/230/2017	ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 3 ORS.	MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN	
14	I.A.(Civil)/2906/2019 in MACApp./9910/2019 WITH MACApp./9910/2019 (Filing Number)	SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS. SUDESH SHARMA Versus SRI DHURBA DAS AND 2 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A DUTTA MRS. P M DUTTA
15	MFA/22/2020 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. RINA BORA AND ANR	MR. R GOSWAMI MS. P BORTHAKUR	MR. J K GOSWAMI MR. J BARMAN
16	I.A.(Civil)/461/2020 in MACApp./18341/2019	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. R BARUAH

	WITH MACApp./18341/2019 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS		
	WITH I.A.(Civil)/18343/2019 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus SMTI. POMPY DEVI AND 3 ORS		
17	MFA/10/2021 WITH LCR	BAGMARI TEA GARDEN Versus RUNUMI BHUYAN AND ANR	MR. S CHAKRABORTY MR S HUSSAIN	MR. P SUNDI (r-1)
18	CRP/66/2021	NEW INDIA ASSURANCE CO LTD Versus M/S MALPANI INDUSTRIES	MR. R K BHATRA MR. D MAZUMDAR MS R GANGAWAT MR A BHATRA	MR D K MISHRA MR. B PRASAD MR P J BORAH
19	MACApp./69/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	
20	I.A.(Civil)/71/2021 in MACApp./79/2021	UNION OF INDIA AND ANR Versus SMTI. KASANG TISSOPI AND ANR	MRS. A GAYAN	MR. M TALUKDAR (r-1)
	WITH MACApp./79/2021 (Filing Number)	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)		
21	MACApp./73/2021 WITH LCR	RUNA LAILA Versus THE LEGAL MANAGER SBI GENERAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA L CHOUDHURY	MR. M A SHEIKH (r-2) MR. K K BHATTA (r-4) K U AHMED (r-2) MR. R GOSWAMI (r-1) MS F INTAZ (r-2) MS JONA TALUKDAR (r-4) MS. P BORTHAKUR (r-1) MR S K BEHARA (r-1) MS R DEVI (r-4)
22	MACApp./81/2021 WITH LCR	MD. RAHAM @ ROHOM ALI Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR S DUTTA MS C BORAH
23	MACApp./83/2021 WITH LCR	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	MR. J AHMED (R-1 AND 2) MS A HUSSAIN (R-1 AND 2) MS. N HASINA (R-1 AND 2) MR Z RAHMAN (R-1 AND 2) R BEGUM (R-1 AND 2)
	WITH I.A.(Civil)/737/2021 in MACApp./83/2021	SBI GENERAL INSURANCE COMPANY LIMITED Versus ABDUL KADDUS AND 3 ORS	MR T KALITA MR. A KAKATI	
24	MACApp./84/2021 WITH LCR	JAKIR HUSSAIN Versus NURAN NESSA AND ANR.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	MR. A J SAIKIA (r-2) MR G S BORO (r-2)
	WITH I.A.(Civil)/740/2021 in MACApp./84/2021	JAKIR HUSSAIN Versus NURAN NESSA AND ANR.	MR. S K GOSWAMI MR. M TALUKDAR MR. R SHARMA	
25	MACApp./96/2021 WITH LCR	SAMSUL HOQUE Versus ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MS. R D MOZUMDAR (R-1) MR. M H TALUKDAR (R-1,2) MD. S ALOM (R-1,2) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	WITH CO/5/2022 in MACApp./96/2021	ORIENTAL INSURANCE COMPANY LTD. Versus SAMSUL HOQUE AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

26	MFA/179/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus NEKIB ALI AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR A ALI MR A ALI MS. M KHATUN MS D DEORI
27	MFA/182/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD., Versus JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR S HUSSAIN MR P SHAKWA
28	I.A.(Civil)/663/2021 WITH LCR in MACApp./65/2021 WITH MACApp./65/2021	ORIENTAL INSURANCE COMPANY LTD. Versus GANESH NAG AND 3 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. P J SAIKIA (R3) MR D MONDAL (R-1) MR. N I CHOWDHURY (R-1)
29	I.A.(Civil)/1572/2021 WITH LCR 2 FILES in MACApp./7503/2021 WITH MACApp./7503/2021 (Filing Number)	MD. JIAUR RAHMAN Versus SOFIYA BEGUM AND 4 ORS. B	MR. S HOQUE	MR. K K BHATTA (R-5) MS JONA TALUKDAR (R-5) MS R DEVI (R-5)
30	I.A.(Civil)/2418/2021 in CRP/3/2021 WITH CRP/3/2021 CAVT. NO. 00432/021,	MD. JIAUR RAHMAN Versus MRS. SOFIYA BEGUM AND 4 ORS. B SITARAM THAKURBARI, Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS. SHRI SITARAM THAKURBARI AND 2 ORS. Versus RAJENDRA DAS @ RAJEN DAS AND 4 ORS.	MR. S HOQUE MR J C GAUR MS. M GAUR MR J C GAUR MS. M GAUR	MR. N BHARALI MR D J DAS MR. K N CHOUDHURY (R-2,3) MR. N BHARALI MR. D BARUAH (R-4,5) MR. B D DEKA (R-4) MS. N UPADHYAY (R-4,5) MR. M DAS (R-4) MR. A I Ali (R-4,5) MR. D J DAS (R-2,3) N CHAUDHURY (R-4) N GAUTAM (R-2,3) MR A BHATRA (R-4) MR A DEKA (R-4) FOR CAVEATOR
31	CRP(IO)/8/2022	NURUL ISLAM KHAN AND 15 ORS Versus RAJAB ALI KHAN AND ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A SATTAR (R-1 to 6 and R-7.2 to 7.7) S CHOUDHURY (R-1 to 6 and R-7.2 to 7.7)
32	MACApp./37/2022 WITH LCR	THE UNITED INDIA INSURANCE COMPANY LTD. Versus SMT. JUNALI KALITA AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. B BARUAH (r-2) MR S HUSSAIN (r-2)
33	MACApp./38/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus SMTI. BABLI GHOSH AND 5 ORS.	MR T KALITA MR. A KAKATI	
34	MACApp./62/2022 WITH LCR	RELIANCE GENERAL INSURANCE CO. LTD. Versus SURAJ RABHA AND 2 ORS.	MR. K K BHATTA J TALUKDAR	
35	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
36	I.A.(Civil)/288/2022 in MACApp./12303/2021 WITH MACApp./12303/2021 (Filing Number)	DHANTI KURMI Versus BASIR AHMED AND 2 ORS. DHANTI KURMI Versus BASIR AHMED AND 2 ORS. A	A N HUSSAIN MS F BEGUM A N HUSSAIN	MR. R K BHATRA (r-3) MS P HUJURI (r-3) MS R GANGAWAT (r-3)

37	I.A.(Civil)/2289/2022 in MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR,	MR. S DUTTA MR. S DUTTA	
	WITH MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
	WITH I.A.(Civil)/2691/2022 in MACApp./630/2022	ORIENTAL INSURANCE CO. LTD. Versus SMTI RANJITA BRAHMA and ANR	MS.N MODI MR.S DUTTA MR. C SHARMA MR.SIDHANT DUTTA	
38	I.A.(Civil)/3002/2022 in MACApp. SL. NO. 8238/2021 in I.A.(Civil)/1775/2021	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR
	WITH I.A.(Civil)/3003/2022	MRS. SWAPNA DEORI Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR
39	I.A.(Civil)/3066/2022 CRP 179/2014(D/O) in CRP/179/2014	RAM BAHADUR MAHATO Versus SMTI DIPTI PAUL	MR. SHEELADITYA	
40	I.A.(Civil)/3068/2022 in MACApp./9138/2021	SMTI SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD. AND 2 ORS	B R DAS	MS. R D MOZUMDAR
	WITH MACApp./9138/2021 (Filing Number)	SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD. B	B R DAS	
	WITH I.A.(Civil)/1981/2021	SMTI SABITA DEKA Versus ORIENTAL INSURANCE COM. LTD.	B R DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
41	I.A.(Civil)/3074/2022 in MACApp./448/2022	RUMI DUTTA BHUYAN AND ANR Versus M/S UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	MR. S S ROY	MR. M DUTTA
	WITH MACApp./448/2022 CAVT. NO. 05182/022,	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus RUMI DUTTA BHUYAN AND 4 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	MR. S S ROY FOR CAVEATOR
42	I.A.(Civil)/3082/2022 in CRP/346/2011 (D/O) in CRP/346/2011	MD. TAZIR UDDIN and 3 ORS Versus MD. TAJ UDDIN and 22 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM
<u>STAY MATTERS</u>				
43	CRP(IO)/261/2019	JASMINE HUSSAIN AND ANR. Versus NARAYAN BISWAS AND 6 ORS.	MR. K KALITA MR. D NATH MR D KALITA	MR. R J BORDOLOI MR. R ALI
44	CRP/48/2022 WITH LCR	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS
45	CRP(IO)/97/2022	NURUN NISSA Versus SMT. ANJALI DAS	MR. P J SAIKIA MS. M KECHII	MR S DUTTA MS. S. MOCHAHARI MR. S DUTTA
46	CRP(IO)/154/2022	RAGHAV MANTRI AND 2 ORS Versus SAMIT DEY	MR S SANCHETI MR. A SANCHETI	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY
47	CRP(IO)/189/2022 WITH LCR	PRINCE ALLAUDDIN Versus MD. NASIMUDDIN ANSARI	MS. M BORAH P. SWARGIARY	MR Z MUKIT MR. A SATTAR G IMTIAZ

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13)	MR. S KHOUND	01-11-2022	To	03-11-2022